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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 289/2005

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SECTION OFFICER (Judl.)

FORM NO. @
(See Rule 42).
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Original Application No. 289/05

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s) Manabendra Saikia

Respondent(s) U.O.I. Govt

Advocate for the Applicants C. Beruah, P.B. Dasgupta

S. I. Ahmed, N. K. Laskar

Advocate for the Respondent(s) Mr. P.C. Sarma Rly St. Counsel

CGSC

Notes of the Registry	Date	Order of the Tribunal
This application is filed C.P. for posted via IP.	22.11.2005	Present : Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.
286/317046	D. 21.11.05	Heard Mr. C. Beruah, learned Sr. counsel for the applicant and Dr. M. C. Garma, learned counsel for the Railways.
<i>G. S. S.</i> Dy. Registrar <i>PPD</i>		Since it is seen that Director, Sainik Welfare, Assam had sent a communication to the 3rd respondent on 31.8.2005 (Annexure - 8) and since the applicant has stated that no reply has been received, the Railway counsel is directed to get instruction from the 3rd respondent in the matter.
<i>Slips. taken.</i>		Post on 29.11.2005.
<i>Reed.</i> W.F 24/11/05		<i>G. S. S.</i> Vice-Chairman
	mb	

Contd....

29.11.2005

fil. comply order
dated 29.11.05

29/11/05

Mr.
1/12/05
for respondents

16 - 12 - 05

No. written statement
has been filed.

bb

21.12.05

Mr. S. U. Ahmed learned counsel for the applicant is present. On behalf of Dr. M. C. Sarma learned counsel Mr. P. Geswami seeks for short adjournment. The Railway counsel has also sent adjournment letter. Post the matter on 10.1.06.

Vice-Chairman

9 - 1 - 06

lm

No. W/S has been
filed.

By

18.1.2006

W/S filed by
the Respondents.

mb

Das

24 - 1 - 06

W/S has been filed.

Das

Mr. C. Baruah, learned counsel is present. Dr. M. C. Sharma, learned Railway counsel submits that the respondents were initially holding the view that the communication sent by the Director, Sainik Welfare, Assam does not call for any reply. I am afraid an authority - Chairman, Railway Recruitment Board can take such a view. I do not want to say anything further since Dr. Sharma submits that the third respondent will give a proper reply to Annexure-8 sent by the Director, Sainik Welfare, Assam, shortly and that the respondents will file a written statement also.

Post on 21.12.2005.

Vice-Chairman

10.01.2006

Mr. C. Baruah, learned counsel for the applicant is present. Dr. M. C. Sarma, learned railway counsel ~~xxx~~ seeks for short time to get instruction from the respondents. Post on 25.1.06.

Vice-Chairman

25.1.06

The written statement has already been filed. The liberty is given to the applicant to file rejoinder, if any.

Post the matter on 31st.06.

1m

Vice-Chairman

30-1-06

31.01.2006 Present : Hon'ble Sri K.V.

Sachidanandan, Vice-Chairman

(1) Wts has been filed.
 (2) No. ~~wt~~ Rejoinder has been filed.

Mr. C. Baruah, learned Sr. counsel for the applicant and Dr. M.C. Sarma, learned Railway counsel for the Railways were present.

The applicant, an ex-serviceman, applied for the post of Apprentice Junior Engineer Grade II (Bridge) in response to the notification annexure - 3, wherein it is specifically stated that one post is reserved for ex-serviceman. After examination and process of selection, the applicant was intimated that he has been provisionally selected for the post. Later on, not being heard for some time, he made inquiry and found that the department has not issued order of appointment.

When the matter came up for admission hearing, it is seen that reply statement has been filed by the respondents and rejoinder by the applicant.

In the reply statement, counsel for the respondents specifically stated that though the one post was reserved for ex serviceman as per annexure - A of the reply statement filed by the respondents, the applicant did not Contd/-

Contd/
31.1.2006

obtain qualifying 40% mark which is meant for unreserved category. The counsel for the applicant contended that this averment is not applicable as far as the applicant is concerned since no mark for ex serviceman is stipulated therein.

Considering the larger issue involved in this case, the O.A. is admitted and the respondents' counsel is directed to take instructions on the following points: -

1. 2. 06

Rejoinder filed
by the Applicant.

Recd copy.

Mew

27/1/06

Dr. M. L. Laike
Advocate

order dt. 31/1/06 duly
served on respondent.

27/1/06

order dt. 31/1/06

/mb/

Sent to D/section for
issuing to applicant.

27/1/06

D/No = 200

DT: 10/2/06

Recd 09/07

Mew 27/09/06

The Case is ready

for hearing. 27/09/06

The respondents are also directed to produce the records pertaining to the selection of the applicant by the next date.

Post before the next Division Bench after six weeks.

Vice-Chairman

Notes of the Registry | Date

Orders of the Tribunal

8.8.2006

Heard Mr.C.Baruah, learned counsel for the applicant and Dr.M.C.Sharma, learned Railway counsel.

Hearing concluded. Judgment is reserved.

Member (A)

bb

Vice-Chairman

Notes of the Registry | Date | Orders of the Tribunal

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

289 of 2005

O.A. No.

DATE OF DECISION 22.09.2006

Shri Manabendra Saikia

..... Applicant/s

Mr.C.Baruah, P.B.Dasgupta, Mr.S.U.Ahmed
Mr.N.K.Lahkar.

..... Advocate for the
Applicant/s.

Versus -

Union of India & Others

..... Respondent/s

Dr M.C.Sarma, Railway counsel

..... Advocate for the
Respondents

CORAM

THE HON'BLE MR K.V. SACHIDANANDAN, VICE CHAIRMAN.
THE HON'BLE MR GAUTAM RAY, ADMINISTRATIVE MEMBER

1. Whether reporters of local newspapers may be allowed to see the Judgment ?	Yes/No
2. Whether to be referred to the Reporter or not ?	Yes/No
3. Whether to be forwarded for including in the Digest Being complied at Jodhpur Bench ?	Yes/No
4. Whether their Lordships wish to see the fair copy of the Judgment ?	Yes/No


Member (A)

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application Nos. 289 of 2005.

Date of Order: This, the 22nd September, 2006.

THE HON'BLE MR. K.V.SACHIDANANDAN, VICE CHAIRMAN

THE HON'BLE MR. GAUTAM RAY, ADMINISTRATIVE MEMBER

1. Sri Manabendra Saikia,
S/O. Sri Balen Ch.Saikia
Vill.Raidangia
P.O.Aibheti
P.S.Jajori
Dist.Nagaon(Assam) Applicant

By Advocate Mr.C.Baruah, P.B.Dasgupta, Mr.S.U.Ahmed
Mr.N.K.Lahkar.

-Versus-

1. N.F.Railway,represented by General Manager,
Maligaon,Assam.
2. The General Manager,
N.F.Railway, Maligaon.
3. The Chairman,
Railway Recruitment Board,
Guwahati-1.
4. The Chief Personnel Officer,
N.F.Railway,
Maligaon, Guwahati. Respondents.

By Advocate Dr. M. C. Sarma, Railway counsel.

ORDER

G.RAY, MEMBER(A):

By this Original Application under Section 19 of the Administrative Tribunals Act, 1985, the applicant prays for empanelment of his name for the post of Apprentice Junior Engineer, G.II (Bridge) and also for appointment as such under the quota reserved for Ex-Servicemen.

✓

2. Briefly stated, the facts of the case are, that the applicant is an Ex-Servicemen retired from Indian Air Force. In response to an advertisement published by the Chairman, Railway Recruitment Board, Guwahati, Vide Employment Notice No.01/2004 for filling up various posts including the post of Apprentice Junior Engineer Gr. II(Bridge) and out of total 15 vacancies one kept reserved for Ex-Serviceman, the applicant applied for the said post as an Ex-Serviceman and got admit card and appeared in the written examination. Thereafter, he was called for verification of documents vide letter No.8805 by the Chairman, Railway Recruitment Board, Guwahati. At the time of document verification, the Chairman informed the applicant that he was not eligible under Ex-Serviceman quota as he does not belong to SC, ST or OBC but a General Caste Candidate. Though the applicant, as told by the said Chairman had selected as Ex-Serviceman, being the General Caste Candidate, he is not eligible for the post and if the applicant would have been ST, SC, he would have been eligible for appointment as Ex-Serviceman for the reserved post of Ex-Serviceman. However, according to the applicant, there was no special categorization of Ex-Serviceman and there was no question of caste, community etc. in case of Ex-Serviceman, which is specifically mentioned in Column No.5.1 of the advertisement notice.

3. The respondents have filed their written statement contesting the claim of the applicant. It is submitted by them that the minimum qualifying marks in a written examination conducted by the Railway Recruitment Board for various categories of posts are as follows :

1. Unreserved	40%
2. SC and OBC	30%

3. ST 25%

In this regard, the respondents have annexed a copy of Railway Board's letter No. 99/E(RRB)/26/3 dated 29.10.2003 as Annexure-'A'.

4. According to them, the applicant, who appeared as Ex-Serviceman for the post of Apprentice Junior Engineer Gr.II (Bridge), obtained 25.33% marks in the written examination. As his surname is 'Saikia', it was surmised that he belonged to the ST community as some persons with that surname claimed to belong to that category.

5. It is further submitted by the respondents that selection of candidates for verification of documents is provisional. This is clearly indicated in the notice for publication of result for the written examination. The result was declared on 3.8.2005 specifically directing that "It may be noted that the result is provisional, subject to fulfilling all the eligibility conditions laid down in the Employment Notice No.1/2004." At the time of verification of documents, it was seen that the applicant was not an ST candidate but belonged to unreserved community for whom the minimum qualifying mark in the written examination is 40%. In view of this, the applicant could not be accommodated although he applied as Ex-Serviceman. The position would have been otherwise if he were an Ex-Serviceman of the ST community, for whom the minimum qualifying mark in the written examination is 25%.

6. Heard Mr C.Baruah, learned counsel for the applicant and Dr M.C.Sarma, learned counsel for the respondents at length.

7. The undisputed facts of the case are that the applicant in response to the Employment Notice No.01/2004 (supra) applied for the post of Apprentice Junior Engineer (Bridge) against the vacancy reserved for Ex-Serviceman. In total, 15 vacancies were found



available for the said post out of which one was ear-marked for Ex-Serviceman.

8. It is not in dispute that the applicant belonged to general category and ~~he~~ ^{that} appeared in the written examination as an Ex-Serviceman against the quota reserved for Ex-Serviceman.

9. The contention of the respondents made in their written statement that the applicant, in the written examination, obtained lower marks than the minimum qualifying marks required for general candidates, has not been refuted by the applicant in his rejoinder. The contention of the applicant is that once he has been declared as passed, the same authority cannot now deviate from the same and declare him as not qualified, which is barred by principle of estoppel.

10. A plain reading of the entire Employment Notice enclosed at pages 21-25 of this Original Application would show that -

- i) Vacancies of Ex-Serviceman (in the table in the said notice) are not separate but included in the total number of vacancies.
- ii) There is only one vacancy ear-marked for Ex-Serviceman for the post of Apprentice Junior Engineer Gr.II (Bridge) (for which the applicant applied for) and the said vacancy is reserved for Ex-Servicemen irrespective of their community.
- iii) In terms of Para 5.1, Ex-Servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

Therefore, it is obvious that as per the terms and conditions stipulated in the notice, the Ex-Servicemen who applied against the quota

reserved for Ex-Servicemen cannot be treated equally with those who applied against general quota.

11. In terms of Government of India O.M.No.36012/58/92-Estt.(SCT) dated 1.12.94 "Ex-Servicemen selected under the reservation provided for them should be placed in the appropriate category viz. SC/ST/OBC/General Category depending upon the category to which he belongs."

12. Therefore, when an Ex-Serviceman applies against a vacancy reserved for Ex-Servicemen, he has to be selected first under the reservation provided for the same and then to be placed against the appropriate reservation point.

13. In the Employment Notice (supra), we find that there is one vacancy reserved for Ex-Serviceman. According to the respondents, they have inadvertently selected the applicant as an ST candidate and called him for verification of documents and/or viva voce and his name, therefore, figured in the list of candidates who have been found eligible to be called for verification of documents and/or viva voce (Annexure 'B' to the written statement filed by the respondents). It, therefore, goes without saying that the respondents initially considered the candidature of the applicant as an ST candidate and found him suitable as he obtained 25.33% marks which is more than the minimum qualifying marks for the ST candidate but afterwards when it revealed that he belongs to General Category, they found him not qualified as he could not get the qualifying marks as required for the General Category candidates.

14. It is evident from the letter of the Chairman, Railway Recruitment Board, Guwahati vide No.RRB/G/OA/289/05/NS dated 20.12.2005 addressed to the Government of Assam, Directorate of

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Sainika Welfare, Guwahati, enclosed as Annexure 'C' to the written statement filed by the respondents, that the applicant cannot be accommodated in the list of empanelment candidates against the post of Junior Engineer-II/Bridge, Category No.29 of Employment Notice No.1/2004 earmarked for ESM/UR as he could not secure the minimum qualifying marks of 35% as Ex-Serviceman/UR in the written examination. The respondents have enclosed the letter of the Deputy Director, Estt.(RRB), Railway Board dated 29.10.2003 (Annexure 'A') to the written statement which shows that the Railway Board has prescribed the following minimum pass marks against the categories mentioned herein under :

UR	40%
SC & OBC	30%
ST	25%

15. The above prescription is applicable w.e.f. 4.11.2003. Admittedly, the applicant applied in response to the Employment Notice No.01/2004. The respondents have not enclosed any rule/instruction showing that the 35% is the qualifying marks for the Ex-Servicemen who apply under the Ex-Servicemen quota who otherwise belong to general category. In fact, no rule/instruction prescribes the mode of recruitment of Ex-Serviceman who applies against the Ex-Serviceman quota.

16. As mentioned above, in terms of Government of India O.M. No.36012/58/92-Estt.(SCT) dated 1.12.94, when an Ex-Serviceman applies against the quota reserved for Ex-Servicemen, he has to be selected first under the reservation provided for them and then to be placed in the appropriate category viz. SC/ST/OBC/General Category. Therefore, consideration of a candidate who applies against the Ex-



Servicemen quota in the same manner as in the case of general category candidate is considered, is not only wrong but also frustrates the very purpose of keeping the post reserved under the quota of Ex-Servicemen.

17. We are, therefore, of the view that the respondents have failed to apply their mind in considering the candidature of the applicant who had applied against the quota reserved for Ex-Serviceman.

18. We, therefore, direct the respondents to re-consider the candidature of the applicant who had applied against the vacancy reserved for Ex-Serviceman in the Employment Notice No.01/2004 (enclosed with the Original Application) as per the norms prescribed for the same and pass appropriate order within a period of two months from the date of communication of this order. Till an order is passed, the respondents shall not fill up the vacancy ear-marked for the Ex-Serviceman in the Employment Notice No.01/2004 (supra) and in case it is already filled up, the same shall be subject to the order to be passed as indicated above. In this case, respondents shall issue corrigendum duly incorporating the same.

19. The Original Application is disposed of accordingly with no order as to costs.



(GAUTAM RAY)
ADMINISTRATIVE MEMBER



(K.V.SACHIDANANDAN)
VICE CHAIRMAN

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI

BENCH AT GUWAHATI

(An application Under Section 19 of the Administrative Tribunal Ct., 1985)

Central Administrative Tribunal Ct., 1985

21 NOV 5

A. O. No.

289

of 2005

Guwahati Administrative Tribunal Ct., 1985

Shri Manabendra Saikia Applicant.

--Vs.—

N.F. Railway and others Respondents.

SYNOPSIS

FACT OF THE CASE:-

The applicant is an Ex-serviceman retired from Indian Air Force.

The Respondent No.3, the Chairman, Railway Recruitment Board, Guwahati had published an advertisement vide Employment Notice No. 01 of 2004 for filling up various posts including the post of Appr. Junior Engineer Gr. II (Bridge) for total 15 vacancies out of which one is kept reserved for Ex-serviceman. And accordingly the applicant had applied for the said post as an Ex-serviceman and got admit card for appearing in the written examination. Thereafter he was called for documents verification vide letter No. 8805 by the Chairman RRB, Guwahati.

During document verification the Chairman has told the applicant that the applicant is not eligible under Ex-serviceman quota as he does not belong to ST, SC or OBC, though the applicant had qualified as Ex-serviceman being the General Caste he is not eligible for the post and if the applicant would have been ST, SC he would have been eligible for appointment as Ex-serviceman for the reserved post of Ex-serviceman.

It is submitted that there is no sub-categorization of ex-serviceman and there is no question of caste, community etc. in case of ex-serviceman which is specially mentioned in column No. 5.1 of the advertisement notice.

The applicant is being deprived illegally by the Chairman, RRB, Guwahati, the reason is best known to him.

PRAYER:

The direction may be given to the Chairman RRB Guwahati to consider the applicant for appointment for the post of Appr. Junior Engineer Gr. II (Bridge) as he has been qualified for the said post.

INTERIM PRAYER:-

During pendency of this application one post of Appr. Junior Engineer Gr. II (Bridge) may be kept vacant

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LIST OF DATES AND ANNEXURES:

Annexure No.	Date atp	About Annexure
Annex-1	2	A copy of discharge book and Ex-serviceman Identity card issued by Zila Sainik Welfare Office
Annex-3	12-18 th Dec 01	Copy of Employment Notice No. 1 of 2004 i.e. advtg. for various post by RRB.
Annex-4		The copy of counterfoil in Admit card.
Annex-5		Copy of result sheet of written examination.
Annex-6	03/08/05	A copy of call letter
Annex-7	31/08/05	Letter submitted by the applicant to the Director Sainik Welfare.
Annex-8	31/08/05	Letter sent by Director, SWA to Chairman of RRB
Annex-9 & 9A	07/10/05	A Copy of postal receipt and envelope

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

AT GUWAHATI

(An application Under Section 19 of the Administrative
Tribunal Ct, 1985).

O.A. NO. 289 OF 2005

1. Sri Manabendra Saikia
S/o Sri Balen Ch. Saikia
Vill. Raidangia
P.O. Aibheti
P.S. Jajori
Dist. Nagaon (Assam)

.... Applicant

-Versus-

1. N.F. Railway, represented by
General Manager, Maligaon, Assam.
2. The General Manager,
N.F. Railway, Maligaon.
3. The Chairman,
Railway Recruitment Board, Guwahati,
Station Road, Guwahati-1.
4. The Chief Personal Officer,
N.F. Railway,
Maligaon, Guwahati.

.... Respondents.

contd....2

fixed by
Manabendra Saikia
Shilongsh
Sohal ration share
of voice 21/11/05

Manabendra Sarker
19

DETAILS OF APPLICATION

PARTICULARS OF THE ORDER AGAINST WHICH THIS APPLICATION

HAS BEEN MADE :

1. That this application has not been directed against any particular specific order but it is filed against the illegal action of the Chairman of the Recruitment Board, Guwahati not considering for appointment of the applicant inspite of duly selected as per selection list published in Ex-Servicement quota as the applicant is an ex-serviceman.

2. JURISDICTION :

The applicants herein declare that this Hon'ble Tribunal has got the jurisdiction to adjudicate the matter inx regards to which the application is made.

3. LIMITATION :

The applicants further declare that this application is well within the period of limitation prescribed Under Section 21 of the administrative Tribunal Act, 1985.

4. THE FACTS OF THE CASE :

4.1. That the applicant is an Ex-Serviceman retired from Indian Air Force on 31-01-05 after completion of initial engagement.

A copy of discharge book and Ex-Serviceman identity card issued by Zila Sainik Welfare Office are annexed as Annexure No. 1 and 2.

4.2. That the Railway Recruitment Board, Guwahati had published an advertisement vide Employment Notice No.01 of 2004 published in the Employment News dated 12 - 18 June, 2004, 2004 for filling of various posts in the North East Frontier Railway and separate applications were invited for total number of category 1 to 55. And in the aforesaid advertisement it is clearly mentioned that the envelope containing the application should be clearly super-scribed in RED INK "Application for the post of _____ Category No. x ^{MINOR} Community, i.e. SC/ST/OBC/UR/ESM." And out of the aforesaid 55 category of posts mentioned in advertisement, category 29 is for the post of Appr. Junior Engineer Gr.II (Bridge), and total number of vacancies were shown 15, and aforesaid 15 posts were/are to be appointed among various community as mentioned below :-

SC (Schedule Caste)	... 3
ST (Schedule Tribe)	... 1
OBC (Other Backward Class)	... 3
ESM (Ex-Serviceman)	... 1
UR (Un Reserved)	... 7
Total	:- 15

contd....4

A copy of Employment Notice No. 1 of 2004 i.e. advertisement for various posts by RRB, Guwahati is annexed as Annexure No. 3.

4.3. That the applicant being the eligible candidate in regard of qualification as well as other terms and condition as an Ex-Serviceman under advertisement had applied for the post of Category No. 29 i.e., the Appr. Junior Engineer Gr.II (Bridge) under the community of Ex-Serviceman, as the applicant is eligible for Ex-Serviceman quota. And while submitting the application, the envelope containing the application was clearly superscribed in RED INK "Application for the post of Appr. Junior Engineer Gr.II (Bridge), category No.29 and community was shown as ESM i.e. Ex-Serviceman."

4.4. The Railway Recruitment Board had duly received the application of the petitioner and after due scrutiny and verification of the application it was found correct and accordingly they have issued an admit card bearing Roll No. 52900006 of the applicant and date of examination was 20-03-05.

And accordingly the petitioner had appeared in written examination. The examination procedure was computerised procedure and on the back side of the

contd...5

Parabendra Saikia

counterfoil of the admit card had clearly instructed showing sample method of marking for Roll No., Question Booklet Series, Question Booklet No., Reservation Code and Category No. Wherein reservation Code can be marked only one block and accordingly the applicant has marked as ESM.

The copy of counterfoil in admit card annexed in the Annexure No.4.

4.5. That the Railway Recruitment Board Guwahati had published the result of Written examination for various categories of Employment Notice No. 1/2004 in Employment News in its issue dated 20-26 August, 2005, wherein it is mentioned that on the basis of their performance in the Written Examination, candidates bearing Roll Numbers as mentioned below, are provisionally found eligible to be called for verification of Documents and/or Viva-Voce.

In aforesaid Result sheet category No.29 of Employment Notice No. 1/2004 was published and in said result sheet the applicant bearing Roll No. 52900006 found eligible to be called for verification of Documents and date of Document verification was fixed on 26-8-2005 (Friday).

A copy of Result Sheet of Written Examination for various categories including category No.29 of Employment Notice No. 1/2004 is annexed as Annexure No.5.

4.6. That thereafter the Assistant Secretary for Chairman RRB, Guwahati had sent a letter No. RRB/G/41/10 dated 28-8-2005 to the Applicant to attend the office of Railway Recruitment Board Guwahati on 26-8-2005 at 9-30 Hrs. for verification of original certificates, Testimonials etc.

A copy of call letter dated 8-8-2005 to the applicant for Document verification for the post of Appr. Junior Engineer Gr.II (Bridge) is annexed as Annexure No.6.

4.7. That in pursuance of aforesaid call letter dated 8-8-2005 the applicant appeared before the Chairman RRB Guwahati on 26-8-2005 for Document verification and submitted all the necessary educational Testimonials as well as document in support of Ex-Serviceman.

But during document verification the Chairman RRB Guwahati had intimated the applicant that though he is selected as Ex-Serviceman for the post reserved for Ex-Serviceman but the applicant cannot be recruited to the reserve quota of Ex-Serviceman. And he had shown a flimsy reason that the job could have been assured if the applicant being Ex-Serviceman belongs to lower caste/community i.e. SC, ST, OBC for which qualifying mark is 25%. But in case of General Caste candidate

qualifying marks is 35%. So the applicant being the General Caste is not entitled for the job though he is an Ex-serviceman as he has obtained marks less than 35%.

But the applicant had clearly expressed his view before the Chairman RRB Guwahati as he had applied in the community of Ex-Serviceman there is no question of applicant's caste i.e. ST, SC, OBC or General and once he was found eligible in written Test and called for document verification made Ex-Serviceman quota now Chairman cannot deny the applicant from empanelment in final select list. But the Chairman RRB Guwahati declined to accept the view of the applicant.

4.8. That it is stated herein that after verification of documents the Chairman RRB is supposed to publish final results of the all the candidates who are called for document verification and in final result it is to be clearly mentioned if any candidate is found ineligible showing proper reasons and final result to be published in Employment News but in present case no final result are published so far. But the petitioner has come to know from the reliable sources that the Chairman RRB Guwahati had already approved panel without approving the name of the applicant under Ex-Serviceman quota and so far no name is empaneled for Ex-serviceman quota and moreover,

only the applicant become qualified as Ex-Serviceman for the single post.

4.9. That when the name of the applicant is not empaneled in final result as Ex-Serviceman, the applicant being Ex-Serviceman had written a letter to the Director of Sainik Welfare Assam on 31-08-2005 informing his grievances that once he is been selected as Ex-Serviceman there is no question whether he belongs to ST, SC, OBC or General etc. And after receiving the letter of the applicant the Director of Sainik Welfare Assam had written a letter No. DSW.110/22/23 dated 31 August 2005 to the Chairman informing him that as the applicant had applied and provisionally selected under Ex-Serviceman quota so his case may be considered as Ex-Serviceman.

And in reply to the letter dated 31-08-2005 of Director of Sainik Welfare the Chairman had informed the Director, Sainik Welfare though the petitioner was called for the verification of documents but he is below merit as such he is not recommended for empanelment. And the same was informed to the applicant verbally by the Director.

A copy of letter dated 31-08-2005 submitted by the applicant to the Director Sainik Welfare Assam is annexed as Annexure No.7.

Parabendra Sarker

A copy of letter dated 31-08-2005
sent by Director SWA to Chairman
RRB is annexed as Annexure No.8.

4.10. That when the applicant's case is not considered by the Chairman RRB, Guwahati the applicant had again sent a representation dated 6-10-2005 to the Chairman RRB Guwahati vide registered post requesting him to empanel his name under Ex-Serviceman quota as he was duly elected. But the Chairman had refused to accept the registered letter of the applicant and as such same was returned to the applicant by the Postal Department. The reason of refusing to accept the registered letter of the applicant is best known to the Chairman only.

A copy of Postal receipt dated 7-10-2005 and envelope refusing to accept are annexed as Annexure No.9 and 9A.

4.11. That it is submitted ~~expressly~~ respectfully that once the applicant had applied as Ex-Serviceman for the reserved quota of Ex-Serviceman and also qualified and provisionally found eligible in written test and was called for verification of documents now the Chairman RRB Guwahati cannot say that the applicant is not entitled for empanelment under Ex-Serviceman quota, as he does not belong

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Parabendra Sarikia

to ST, SC, OBC for which qualifying mark is 25% but in case of General Caste candidate the qualifying marks is 35% and the petitioner has got less mark than Geneal candidate i.e. 35%. The said view of the Chairman is totally wrong and taken in malafide and as his vested interest is not fulfilled.

4.12. That the term "Exam Ex-Serviceman candidates" specifically described in column No.5 of Employment Notice as 1/2004 as follows :

(5) EX-SERVICEMEN CANDIDATES :

(5.1) This employment notice contains vacancies reserved for ex-servicemen irrespective of their community. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

(5.2) The term Ex-servicemen means a person, who has served in any rank (whether as a combatant or non-combatant) in the regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Defence Security Corps, the General Reserve Engineering Force, the Lok Sahayak Sena and the Para Military Forces, and

- a) Who has retired from such service after earning his/her pension or
- b) Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or
- c) Who has been released otherwise than on his own request as a result of reduction in such establishment or
- d) Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or inefficiency and has been given a gratuity and includes persons of the Territorial Army of the following categories :

contd...

26
and

- i) Pension holders for continuous embodied service
- ii) Pensions with disabilities attributable to military service and
- iii) Gallantry award winners.

EXPLANATION :- The persons serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-serviceman, may be permitted to apply for re-employment one year before the completion of the specific terms of engagement and avail themselves of all concessions available to Ex-Serviceman but shall not be permitted to leave the uniform until they complete the ~~xxxxxx~~ specific terms of engagement in the Armed Forces of the Union. Service personal who are to be discharged from military service on or before 12-07-2004 are eligible to apply against this advertisement.

- e) Ex-Servicemen who have already secured employment under Central Government in Group "C/D" will be permitted the benefit of age relaxation as prescribed for Ex-Servicemen for securing another employment in a higher grade or cadre in Group 'C/D' under Central Government. However, such candidates will not be eligible for the benefit of Ex-Servicemen in the Central Govt. jobs.

5. GROUND FOR RELIEF :

5.1. For that, the Chairman RRB Guwahati has totally failed to undersigned that once the applicant had applied as Ex-Serviceman for the reserved quota of Ex-Serviceman and qualified in written Test and called for Document verification and during document verification the Chairman is to verify the documents only. And after publishing of result of Written Test and qualified in Written Test later on the Chairman cannot disqualify the applicant on grounds that the applicant had got less mark as required.

contd...

5.2. For that the Chairman RRB Guwahati has failed to understand that once posts are reserved for Ex-Servicemen it means for all the eligible Ex-Serviceman and there is no further caste like OBC, ST, SC etc in reserved quota of Ex-Serviceman, it means there is no question of cast etc.

5.3. For that the Chairman has committed malafide and intentionally debarred the applicant from empanelment in final select list due to his vested interest.

5.4. For that, the Chairman has committed gross irregularity and malafide by not publishing the final select list as well as not giving proper reason of cancellation of candidature of the applicant.

5.5. For that the Chairman, RRB Guwahati has intentionally refused to accept the registered letter of the applicant.

6. DETAILS OF REMEDIES EXHAUSTED :

The Applicant begs to state that he exhausted all the remedies and there is no other alternative remedy other than approaching this Hon'ble Tribunal by way of filing this application.

7. THIS MATTER IS NOT PREVIOUSLY FILED OR PENDING

BEFORE ANY OTHER COURT :

The applicant begs to state that the applicant has neither preferred and filed any application in this regard before this Hon'ble Tribunal for pending similar matter any other court.

contd...

8. RELIEF SOUGHT FOR :

Under the above fact and circumstances the applicant prays that this application may kindly be admitted, records may be called for and after hearing the parties, perusing records, show cause if any the following relief may kindly be granted to the applicant :-

- 8.1. To enpanel the name of the applicant for the post of Appr. Junior Engineer Gr.II (Bridge) under category No. 29 of Employment Notice No. 1/2004 published by the Railway Recruitment Board Guwahati under the reserved quota of Ex-Serviceman in final select list.
- 8.2. To appoint the applicant as Appr. Junior Engineer Gr.II (Bridge) under the reserved quota of Ex-Serviceman.
- 8.3. Any other relief/reliefs to which the applicant is entitled to under the above fact and circumstances of the case and deem fit proper by this Hon'ble Tribunal.

9. INTERIM ORDER PRAYED FOR :

Pending disposal of this application Your Lordship shall be pleased to direct the Respondents more specifically Respondents more specifically Respondent No.3 not to fill up posts of Appr. Junior Engineer Gr.II (Bridge) under category No.29 of Employment Notice No. 1/2004 specially reserved for Ex-Serviceman and/or to keep one post vacant till disposal of this application.

contd...

Manabendra Saikia

10. Particulars

1. I.P.O. No. 269 317046
2. Date of issue 21/11/05
3. Issued from GPO, Guwahati.
4. Payable at 07. Registrar, CAT, Guwahati.

VERIFICATION

I, Shri Manabendra Saikia, son of Shri Balen Ch. Saikia, aged about 41 years, resident of village- Raidongia, P.O. Aibheti, P.S. Jajori, Dist. Nagaon, Assam do hereby state and verify as follows :-

- 1) That I am the applicant and fully aware about the aware about the facts and circumstances of this case as such I am fully competent to sign this Verification.
- 2) That the statements made in para 1, 2, 3, 4, 3, 4, 7, 4^o 8, 6 & 7 — are true to my knowledge and those made in para 4, 1, 4, 2, 4, 4, 4, 5, 4, 6, 4, 9, 4, 10, 4, 12 & 7 to information as derived from records and rests are humble submission.

I sign this Verification on this 21st day of November, 2005 at Guwahati.

Manabendra Saikia
Signature.

I.C.C.W. No. Assm-07/02900 D. 25/7/05 issued.

Zilla Sanik Welfare Office
Zilla Sanik Welfare Office
Nagaon (Assam)

Joint Photograph
of Airman

Particulars
of Ex-airman 695511-N: Sergeant

..... Manabendra Saikia

Name of Wife..... Mrs. Nabanila

..... Saikia

W9 PDR
C01/2013/311
50 Assam (rig) NCC
Guwahati-14

Certified to be true copy

Shivam
Advocate

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APPROVED CONTENTS OF DISCHARGE BOOK

-15-

Sl. No.	Suggested Contents	Remarks
1	2	3

Part I - General Instructions

1. (a) The term family include Wife/husband, unmarried children including step/adopted children upto 25 years of age who are dependent on the pensioner.
- (b) Non pensioner are not entitled to medical attendance treatment from service sources.
- (c) The finder of this certificate has no right to retain it. He should either deposit this with the nearest Police Station or post this to "AOC, Air Force Record Office, Subroto Park, New Delhi-110010."

1	2	3
		(d) This discharge Book is not transferable. Amendments, alterations, erasures of entries or any attempt at tampering constitutes a grave offence and will render the persons concerned liable to prosecution. Amendment if necessary to be effected only under the seal of Issuing authority / AFRO.

Part II

2. Incorporate the following instructions regarding:-

- (a) Registration, Employment and other Assistance.

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1	2	3

Part III - Personal Particulars

- (a) Name in full (in Capital Letters).....
.....**MANABENDRA SAIKIA**.....
- (b) Father's name in full.....**Balen Ch. Saikia**.....
- (c) Religion**Hindu**.....
- (d) Whether Scheduled Caste/Scheduled Tribe/OBC ?**No**.....
- (e) Caste (if any).....**Kalita (Gen)**.....
- (f) Date of Birth.....**01 March 1965**.....

1	2	3
(g) Colour of eyes.....	Black	
(h) Height.....	174 cms	
(i) Identification Marks.....	A black mole on right clavicle	
(k) Marital Status.....	Married	
(l) Full name of wife or Next of Kin.	Mrs. Nabanita Saikia	
(m) Permanent Home Address :-		
(i) House No. Name of Street/Road/Mohalla.....	G. Balen Ch. Saikia	
(ii) Village/Town.....	Raidongia	

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1	2	3
(iii) Post Office.....	Aizaheli.....	
(iv) Telegraph Office.....	Nagaon - 782001.....	
(v) Tehsil.....	Maliching.....	
(vi) Nearest Railway Station.....	Guwahati.....	
(vii) District.....	Nagaon.....	
(viii) State.....	Assam.....	
(ix) RSB and ZSB serving the area.....	Nagaon.....	
(x) Pin Code.....	782002.....	

1	2	3
<u>Part IV - Service Particulars</u>		
3. Enrolled in Indian Air-Force as.....	Airman.....	
On.....	16 Jan 1985.....	
4. Date of Attestation.....	22 Jun 1990.....	
(Date of Oath of Allegiance taken)		
5. Total Service.....	20.....	Years..... Months..... 15..... days
6. Released / Retired / Discharged / Dismissed from Service with/ without pension etc / as an Ex-servicemen with / without Medical / Canteen facilities on 31 Jan 1995 by the order of A.M. R.D./2504/2/R.W./D.S. dated 17 Dec 03 List No. 200 SL N - 481.....		

1	2	3
7. Reasons for Release / discharge / Dismissal on fulfilling the condition of engagement, A.F. rule-1969, Chap-III rule-15 [2(b)]		
8. (a) Reserve Liability, if any.....	two..... years	
(b) Terms of Engagement.....	20 years.....	
9. Trade in which served.....	Aifframe fit.....	
10. Details of Sea/Air Service.....	20.....	years..... months..... 15..... days
11. War Service Showing Theatre of Operation.....	N.I.L.....	
12. Service abroad :-		
(a) Country.....	N.I.L.....	(b) Appointment..... N.I.L.....
(c) From.....	N.I.L.....	to..... N.I.L.....

1	2	3
<u>Part V - Qualifications & Courses</u>		
13. Monthly Rate of Pay and Allowances.....		
14. Medal/Decorations/Commendations/Mention in Despatches		
- 09 years long service medal.....		
- Long term service and good conduct medal.....		
15. Character assessed at the time of retirement.....	Exemplary.....	
16. Civil Educational qualifications :-		
(a) At the time of joining service.....	Intermediate.....	
(b) Acquired while in service.....	D.M.E, B.A, B.M.A.....	

1	2	3
17. Service Test & Examination passed.....		
..... Cpl. Education test.....		
..... 9th promotion Examination (G.E.B).....		
18. Specialist/Service Courses undergone Q.A.S, Q.T.C, M.C.F.....		
..... JAGUAR, CANBERRRA, MICROLITE-ZEN		
19. Foreign Language Courses passed.....	NIL	
20. Proficiency in professional trade.....	Exceptional	
21. Resettlement/Vocational Courses Undergone.....	NIL	
<u>Part VI - Medical Record</u>		
22. Details of battle wounds, disability with percentage.....		

1	2	3	
<u>Part VII - Family Particulars</u>			
23. Details of Family Members			
Sl. No.	Name	Relationship	
		Date of birth of Dependents	
1. Mrs.	Nabanita Saikia	wife	01.03.1960
2. Miss	Mugdha Saikia	Daughter	01.03.2001
3. Mr.	Balen Ch. Saikia	Father	65 years (Oppy)
4. Ms.	Annalata Saikia	Mother	60 years (-do-)

1	2	3
<u>Part VIII - Sports and Extra Curricular Activities</u>		
24. Interservices, National and International level.....	NIL	
.....		
25. Extra Curricular Activities (in case this information is available).....	NIL	
.....		
<u>Part IX - Miscellaneous</u>		
26. Occupational Record prior to joining service.....	NIL	
.....		

1	2	3
27. Details of T.A. Service :		
(a) Date of embodiment.....	NIL	
(b) Date of dis-embodiment.....	NIL	
28. Priority for re-employment as per Govt. of India letter No.		
.....		
.....		
29. Equation of Service educational qualification with civil educational qualifications with authority of Govt. of India letter No. 1. D.M.R-A.I.C.T.B. letter No. A.I.C.T.B./U.G./641.....		
dt. 10. May '93		
(ii) Graduation - D.M.T.N.O. 15012/8/22 estd (D) 12 Feb '86		

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1	2	3
30. Equation of Army/Navy/Air Force Trades with that of Civil trades quoting authority of Govt. of India letter, Details of code No. Army/Naval/Air Force trade NCO code No., Civil Trade and authority be included.	Education Civil Certificate Equivalent Army Special Matric	
	IA I VIII	
	IA II VI	
	IA III IV	
(for State Govt. equivalents please refer to State Govt. orders.)		
Navy Education Certificate	Civil Equivalent.	
Higher Education Test	Matriculation @	
Boys Training Establishment	Higher	Secondary*

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@ Min of Home, Govt. of India OM No. 546/45 Estt of Jan 1946 Govt of India, Cabinet Sectt. Deptt. of Personnel and Administrative reforms letter No. 6/2/73 Estt (3) dated 07 Nov 74.		
Air Force Education Certificate	Civil Equivalent	
IAF education test for promotion to the rank of Corporal	Higher Secondary	
Auth : Govt. of India, Cabinet Sectt. Deptt of personnel No. 6/1/72 Estt(D) dated 18 Nov 1972.		
31. Vocation/Trade/Business for which considered fit <i>Except C. post. & Subordinate post in Technical and Non-Technical job</i>		

1	2	3
32. Proficiency in MT driving. Whether civil driving licence or badge held. Also which type of civilian vehicle has been driven :-		
(a) Heavy vehicle	NIL	
(b) Light vehicle	yes	
(c) Motor cycle	yes	
33. Financial Assistance :-		
<u>Date of payment</u>	<u>Nature of Assistance</u>	<u>From</u>
.....
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1	2	3
34. Registration for Re-employment :-		
(a) RSB/ZSB Registration :-		
(i) Registration Number.....		
(ii) Date.....		
(iii) RSB/ZSB (Mention Place).....		
(b) Civil Employment Exchange Registration :-		
(i) Registration Number.....		
(ii) Date.....		
(iii) Place.....		

35. Emoluments last Drawn Basic pay 5500 + other allowances
 (Does not include free rations, accommodation, clothing, LTC.
 Medical facilities)

36. Pension Entitlement.....

Part X - Certificate

37. Identity certificate for the families of pensioner, it should include the following :-

(a) Joint photograph of pensioner and wife

(b) No., Rank & Name 695511-N-Surya
Manabendra Saikia

(c) Unit/Ship/Establishment in which last served

50 Assam
Air. Pn. Flying N.C., Guwahati-14 Assam



50 Assam
Commanding Officer
Guwahati-14

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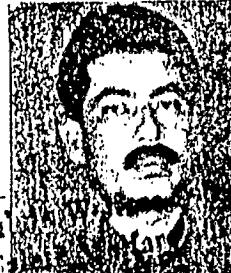
Guwahati-14

50 Assam



भूतापूर्व सैनिकों का पहचान पत्र
EX-SERVICEMEN IDENTITY CARD
प० पत्र सं० / I. Card No.

Assn-07/002906



रो/No. 695511-N

रै/Rank Sjt. En.

नाम / Name Srikish Manahengi

रेजीमेंट/कोर्पस Regiment/Corps 1AF

जन्मतिथि Date of birth 01-3-1965

पिता का नाम Father's Name Sri Balen Ch. Srikish

पता/Address Vill- Raudengia, P.C. Aibileh

तहसील / पुलिस स्टेशन
Khasi Nagaland (Assam). Tehsil / P.S. Jayave

प्रियुक्ति की सारी छाया (Signature) पैशन रु०

Date of discharge 31 Jan 2005, Pension Rs. 2463/-

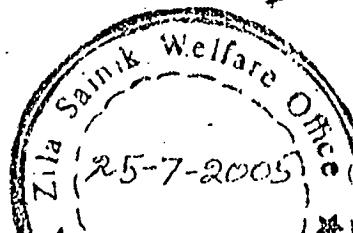
पहचान चिन्ह

Identification Mark A P.M. on right clavicle bone.
वाँट अंगूठे का चिन्ह

Left Thumb Impression

धारक के हस्ताक्षर

Signature of Holder



Zilla Salnik Welfare Office

प्राची कार्यालय अधिकारी के द्वारा दिलाई गई

Zilla Salnik Welfare Office

(Stamp and Signature of Issuing Officer)

नगान (Assam) 25-7-2005

प्राची

Nagaland (Assam)

RAILWAY RECRUITMENT BOARD : GUWAHATI
STATION ROAD, GUWAHATI-781 001

ANNEXU

Employment Notice No.: 01 of 2004

DATE OF PUBLICATION : 12 - 06 - 2004
DATE OF CLOSING : 12 - 07 - 2004

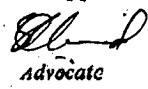
Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian Nationals for the following Posts, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 12.07.2004. The applications can also be dropped in the Application Box kept in the RRB office up to 16:00 hours of 12.07.2004.

IMPORTANT: (1) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM."
 (2) Each candidate should send only one application for a Post. If a candidate submits more than one application for the same post, his/her candidature will be cancelled.
 (3) Candidates must fill in the application form in their own handwriting and must sign themselves. Otherwise their candidature will be cancelled if detected at any stage.
 (4) Applications sent by registered post/courier or speed post will not be acknowledged.
 (5) Last date of submission of application for candidates residing in Andaman, Nicobar and Lakshwadeep Islands will be 27.07.2004.

Cat. No.	Name of Post	Scale of Pay (RSRP)	Age as on 01.07.04	Medical Standard	No. of Vacancies					Exam. Fees (Rs.)	Minimum Educational /Technical Qualification	
					SC	ST	OBC	ESM	UR			
SEPARATE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 1 TO 29												
1	Law Assistant	6500 - 10500	18 - 37	C/1	2	1	2	0	2	7	60	A University Degree in Law with 3 years standing as a pleader at Bar. Serving employee who are law graduates are also eligible to apply provided they have served for at least 5 years in any Branch of the Railway Administration. Railway Magistrate full filling the above-prescribed qualification may also apply.
2	Health & Malaria Inspector Gr. III	5500 - 9000	18 - 33	C/1	0	1	0	0	4	5	60	B. Sc. with Chemistry with 1 year Diploma in Health/Sanitary Inspector from a recognized Institute.
3	Extension Educator	5500 - 9000	22 - 35	C/1	0	0	0	0	1	1	60	Post Graduate in Sociology/ Social work/ Community Education or allied subject with similar course contents or Graduation in the above discipline with 2 years Diploma in Health Education from a recognized University.
4	Laboratory Superintendent Gr. III	5000 - 8000	18 - 33	B/1	0	0	0	0	1	1	60	B.Sc. with Bio-Chemistry/ Micro-Biology/ Life-Science or equivalent + Diploma in Medical Laboratory Technology (DMLT) two years course or equivalent or B.Sc. in Medical Technology (Laboratory) from a recognized Institute.
5	Radiographer Gr. III	4500 - 7000	18 - 33	B/1	0	0	0	0	1	1	60	10 + 2 with Physics and Chemistry and Diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course) from a recognized Institute or B.Sc. with diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course).
6	Warden Female	4500 - 7000	18 - 33	C/1	0	0	0	0	1	1	60	H.S.L.C. passed: A Nurse preferably with preparation in Home/ Social Science and/or experience in a administrative post in a Hospital or Training Institute OR a person with a Diploma or Certificate in Home or Social Science or Catering preferably with some experience in Hostel or Hotel Management.
7	Primary Teacher (Bengali Medium)	4500 - 7000	20 - 40	C/2	0	2	5	0	15	22	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Bengali medium fluently.
8	Primary Teacher (Hindi Medium)	4500 - 7000	20 - 40	C/2	0	0	0	0	2	2	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Hindi medium fluently.
9	Primary Teacher (Telugu Medium)	4500 - 7000	20 - 40	C/2	0	0	0	0	1	1	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Telugu medium fluently.
10	Primary Teacher (English Medium)	4500 - 7000	20 - 40	C/2	1	2	2	0	0	5	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through English medium fluently.
11	Primary Teacher (Assamese Medium)	4500 - 7000	20 - 40	C/2	1	1	0	0	6	8	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Assamese medium fluently.
12	PGT (Education)	6500 - 10500	20 - 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Master Degree in Education. (2) University Degree/ Diploma in Education/ Teaching or 2 years Integrated Post Graduate Course of Regional College of Education of NCERT (3) Competence to teach through English medium.
13	TGT (Bio Science - English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Botany, Zoology and one subject out of Physics/ Chemistry. (2) University Degree Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through English medium.
14	TGT (Pure Science - English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through English medium.
15	TGT (Pure Science - Assamese Medium)	5500 - 9000	20 - 40	C/2	1	0	0	0	2	3	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Assamese medium.
16	TGT (Pure Science - Bengali Medium)	5500 - 9000	20 - 40	C/2	1	3	0	0	0	4	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Assamese medium.
17	TGT (Hindi - Bengali Medium)	5500 - 9000	20 - 40	C/2	0	1	0	0	1	2	60	(1) 2 nd Class Bachelor's Degree (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) in Hindi literature. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium.

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 Advocate

		Scale	Age		U	S	18	PSM	UK	1st	2nd	Pass	
18	TGT (MIL – Bengali Medium)	5500 – 9000	20 – 40	C/2	0	0	1	0	1	2		80	(1) 2 nd Class Bachelor's Degree (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) in Bengali literature. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium.
19	Trainee Assistant Station Master	29/5 4500 – 7000	18 – 33	A/2	11	17	25	9	31	93		60	A University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.
20	Enquiry Cum Reservation Clerk	4500 – 7000	18 – 33	C/1	1	2	1	1	2	7		60	A University Degree or its equivalent from a recognized University.
21	Appr. Diesel Assistant Driver	3050 – 4590	18 – 33	A/1	25	13	45	17	67	167		40	Matriculation pass plus (1) ITI in specified trades/Act Apprenticeship in the trade: (i) Filter (ii) Electrician (iii) Instrument Mechanic (iv) Mill Wright /Maintenance Mechanic (v) Mechanic (Radio and TV) (vi) Electronics Mechanic (vii) Mechanic Motor Vehicle (viii) Wireman (ix) Tractor Mechanic (x) Armature and Coil winder (xi) Mechanic Diesel (xii) Heat Engine OR (2) Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE in lieu of ITI.
22	Electrical Signal Maintainer Gr. II	4000 – 6000	18 – 33	B/1	1	1	1	1	1	5		60	(a) Pass in 1st year of B.Sc. (Physics) OR (b) Pass in 10 + 2 stage in Higher Secondary in Science with Mathematics/ Physics or equivalent and as casual ESM for 2 years in S & T Department.
23	Chemical & Metallurgical Asstt. Gr. I	5500 – 8000	22 – 35	B/1	1	1	2	0	3	7		60	Degree in Metallurgy/ Chemical Engineering recognized by AICTE or M.Sc. Degree in Chemistry/ Applied Chemistry.
24	Appr. Draftsman (Mechanical)	5000 – 8000	18 – 33	C/1	1	0	2	0	0	3		60	Diploma in Mechanical Engineering recognized by AICTE. Holders of Draftsmanship from Recognized University are also eligible to apply.
25	Appr. Supervisor (P. Way)	4500 – 7000	18 – 33	A/3	2	1	4	2	7	16		60	B.Sc. with Physics and Mathematics, Civil Engineering Diploma holders, recognized by AICTE, are also eligible.
	Appr. Junior Engineer Gr. II (TM)	5000 – 8000	18 – 33	A/3	1	0	1	1	2	5		60	Diploma in Mechanical/ Electronics/ Production/ Automobile/ Instrumentation Engineering recognized by AICTE.
27	Appr. Section Engineer (Electrical)	6500 – 10500	20 – 35	B/2	1	0	1	0	1	3		60	Degree in Electrical Engineering recognized by AICTE.
28	Appr. Junior Engineer Gr. II (Electrical)	5000 – 8000	18 – 33	B/1	1	1	2	1	4	9		60	Diploma in Electrical/ Electronics Engineering recognized by AICTE.
29	Appr. Junior Engineer Gr. II (Bridge)	5000 – 8000	18 – 33	A/3	3	1	3	1	7	15		60	Diploma in Civil / Mechanical Engineering recognized by AICTE 10 posts for Civil Engineering & 5 posts for Mechanical Engineering.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 30 TO 33

30	Appr. Section Engineer (Bridge)	6500 – 10500	20-35	A/3	0	0	1	0	2	3		60	Degree in Civil Engineering recognized by AICTE.
31	Appr. Section Engineer (Drawing)	6500 – 10500	20-35	C/1	2	1	3	1	4	11		60	Degree in Civil Engineering recognized by AICTE.
32	Appr. Section Engineer (Works)	6500 – 10500	20-35	A/3	2	1	4	1	5	13		60	Degree in Civil Engineering recognized by AICTE.
33	Appr. Section Engineer (P. Way)	6500 – 10500	20-35	A/3	3	1	4	2	6	16		60	Degree in Civil Engineering recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 34 TO 36

34	Appr. Junior Engineer Gr. II (Works)	5000 – 8000	18-33	A/3	4	2	8	3	11	28		60	Diploma in Civil Engineering recognized by AICTE.
35	Appr. Junior Engineer Gr. II (Drawing)	5000 – 8000	18-33	C/1	5	3	9	3	14	34		60	Diploma in Civil Engineering recognized by AICTE.
36	Appr. Junior Engineer Gr. II (P. Way)	5000 – 8000	18-33	C/1	3	1	4	2	8	16		60	Diploma in Civil Engineering recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 37 TO 39

37	Appr. Section Engineer (Diesel/Electrical)	6500 – 10500	20 – 35	B/1	0	0	1	0	1	2		60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.
38	Appr. Section Engineer (Diesel/ Mechanical)	6500 – 10500	20 – 35	B/1	0	1	0	0	0	1		60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.
39	Appr. Sr. Section Engineer (Workshop)	6500 – 10500	20 – 35	B/1	0	1	2	0	4	7		60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 40 TO 43

40	Appr. Jr. Engineer Gr. II (C & W)	5000 – 8000	18 – 33	B/1	7	4	13	4	27	55		60	Diploma in Mechanical/ Electrical/ Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
41	Appr. Mechanic (Diesel/Mechanical)	5000 – 8000	18 – 33	B/1	2	0	3	2	4	11		60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
42	Appr. Mechanic (Diesel/Electrical)	5000 – 8000	18 – 33	B/1	2	0	4	2	3	11		60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
43	Appr. Jr. Engineer Gr. II (Workshop)	5000 – 8000	18 – 33	B/1	3	0	0	0	7	10		60	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 44 TO 45

44	Appr. Section Engineer (Signal)	6500 – 10500	20 – 35	A/3	1	1	4	1	5	12		60	Degree in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.
45	Appr. Section Engineer (Telecom)	6500 – 10500	20 – 35	A/3	2	0	1	1	3	7		60	Degree in Electronics/ Electrical/ Telecommunication recognized by AICTE or M.Sc. (Electronics).

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 46 TO 47

46	Appr. Junior Engineer Gr. II (Telecom)	5000 – 8000	18 – 33	A/3	1	2	2	1	1	7		60	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE or M.Sc. Electronics.
47	Appr. Junior Engineer Gr. II (Signal)	5000 – 8000	18 – 33	A/3	1	0	2	1	4	8		60	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 48 TO 49

48	Electric Signal Maintainer Gr. III	3050 – 4590	18 – 33	B/1	6	4	10	5	25	50		40	(a) Matriculation (10th class pass) and ITI certificate in Electrical/ Electrical Filter/ Wireman Trade and 1 year experience as casual ESM in S & T Department OR (b) Must be a Casual ESM/Electrical Filter for 3 years in S & T Department OR (c) Pass in + 2 Stage in Higher Secondary with Physics & Mathematics or its equivalent.
49	Appr. Telecommunication Maintainer Gr. III	3050 – 4590	18 – 33	B/1	6	0	11	5	12	34		40	(a) Pass in + 2 stage in Higher Secondary with Mathematics and Physics or equivalent OR (b) ITI certificate in Electrical/ Radio/ Wireless/ Telecommunication/ TV Trade and 1 year experience as casual TCM/VM in S & T Department OR (c) Must be a casual TCM/VM for 3 years in S & T Department.

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SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 50 TO 61

Date: 15/07/2004

50	Traffic Apprentice	8/5	5500 - 9000	18 - 33	A/2	3	4	8	4	19	38	60	(1) University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.
51	Commercial Apprentice		5500 - 9000	18 - 33	C/1	1	3	0	2	9	21	60	(2) Degree from a recognized University or its equivalent. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 52 TO 53

52	TGT (Drawing – Bengali Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	1	60	(1) MA Degree in Drawing and Painting/ Fine Arts from a recognized University or BA (Hons.) in Art and Art Education or 2 nd Class Bachelor's Degree with Drawing and Painting/ Fine Arts with minimum 2 years full time Diploma from a recognized Institute or Higher Secondary/ Intermediate with minimum 4 years full time Diploma in Painting/ Fine Arts or part time Diploma of not less than 5 years duration. (2) Competence to teach through Bengali medium. (3) Desirable at least 2 years teachers training course from a recognized Institute or 2 years teaching experience in a recognized Institute.
53	TGT (Drawing – English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	1	60	(1) MA Degree in Drawing and Painting/ Fine Arts from a recognized University or BA (Hons.) in Art and Art Education or 2 nd Class Bachelor's Degree with Drawing and Painting/ Fine Arts with minimum 2 years full time Diploma from a recognized Institute or Higher Secondary/ Intermediate with minimum 4 years full time Diploma in Painting/ Fine Arts or part time Diploma of not less than 5 years duration. (2) Competence to teach through English medium. (3) Desirable at least 2 years teachers training course from a recognized Institute or 2 years teaching experience in a recognized Institute.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 54 TO 55

54	PTI (English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	1	60	(1) Graduate from a recognized University with Diploma in Physical Training from a recognized Institute or B.P.Ed. from a recognized University and Higher Secondary. (2) Competence to teach through English medium.
55	PTI (Bengali Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	2	2	2	60	(1) Graduate from a recognized University with Diploma in Physical Training from a recognized Institute or B.P.Ed. from a recognized University and Higher Secondary. (2) Competence to teach through Bengali medium.

1. GENERAL INSTRUCTIONS :

1.1 ABBREVIATIONS USED: SC = Scheduled Caste ST = Scheduled Tribe OBC = Other Backward Classes ESM = Ex Servicemen UR = Un Reserved PH = Physically Handicapped
Appr. = Apprentice IPO = Indian Postal Order RRB = Railway Recruitment Board RSRP = Railway Services Revised Pay

1.2 The posts are temporary and likely to be made permanent.

1.3 The monthly emoluments on successful completion of training, wherever applicable, will be on the minimum of the scale of pay plus DA as admissible from time to time. In addition employee will get House Rent Allowance and City Compensatory Allowance depending on the place of posting. New Pension System introduced from 01.04.2004 will be applicable, envisaging compulsory contribution @10% of Basic Pay & DA by Railway employees and matching contribution by Government would be deposited in a non-withdrawable pension account. During training period only stipend will be paid as applicable. The selected candidates are liable to be posted anywhere on Northeast Frontier Railway. Candidates will have to give security deposit and execute indemnity bond wherever necessary.

1.4 There is no reservation for persons with disabilities in this Employment Notice. General Manager (P), Northeast Frontier Railway, will fill in the quota reserved for persons with disabilities separately.

1.5 The vacancies shown above are provisional and liable to vary. In case the vacancy position, for any category is reduced or even made nil, RRB is not liable to compensate the applicant for any consequential damage/loss.

1.6 Vacancies of Ex-Serviceman given in the table are not separate but included in the total number of vacancies.

1.7 Apart from signing on photograph, the candidate is required to sign below photograph at the place in Application Form. The signatures on Application Form, Answer Sheet, Question Booklet and other places should be identical. Signatures at the time of application, written examination, interview or document verification in different style may result in cancellation of candidature.

1.8 Before applying for the post the candidates should ensure that he/she fulfills the eligibility norms. The candidate should have the requisite Educational/Technical qualifications from recognized University/Institute as on the date of submission of the application and should enclose with their application attested copies by gazetted officer, certificated, mark sheets in support of having the requisite qualification. The candidate must enclose the proof of qualification. Those awaiting results of the final examinations need not apply.

1.9 Separate applications are to be filled for Cat. No. 1 to 29 (one application for each category). A single application is to be filled for categories 30 to 33, 34 to 36, 37 to 39, 40 to 43, 44 to 45, 46 to 47, 48 to 49, 50 to 51, 52 to 53 and 54 to 55.

1.10 Serving Defence Personnel likely to be released within one year of the closing date can also apply against ESM Quota.

1.11 The candidates who have been debarred from all RRB examinations or the period of debarring such candidate is not completed, need not apply. Their applications will be rejected, whenever detected.

1.12 Any subsequent changes in the terms and conditions of this Employment Notice as per extant rules will stand good.

1.13 While all candidates irrespective of community/group will be considered against UR vacancies, against community/group quota vacancies only candidates belonging to that community/group will be considered. For this purpose, SC/ST/OBC candidates should furnish Caste Certificate from competent authorities. In case of OBC, the certificate should specially indicate that the candidate does not belong to the Persons/Sections (creamy layer) mentioned in Col. 3 of the Schedule of the Government of India, Department of Personnel and Training O.M. no. 38033/3/2004-Estt. (Res) dated 09.03.2004 and the certificate should be in the prescribed form circulated by Ministry of Personal and Training, Public Grievances and Pensions, Department of Personnel and Training, Government of India. The candidates belonging to SC/ST/OBC should clearly indicate the same in the application (even when applying for UR vacancy) and should attach proof of the same in the specified format failing which they will be treated as unreserved and subsequent representations for change of community status will not be entertained.

1.14 Selection/Recommendation by RRB does not confer upon candidates any right of appointment in Railway.

1.15 The entrance in examination is provisional as applications are checked thoroughly later on. If a candidate does not fulfill any condition given in this Employment Notice, his/her candidature will be cancelled at any stage whenever the discrepancy is noticed.

1.16 Thumb impression must be clear and complete in Application Form (specially middle portion). Ridges must be seen clearly.

1.17 Selected male candidates who are finally appointed are liable for active service in Railway Engineer's Unit of Territorial Army.

1.18 Date of examination and result of examination are published in Employment News, local dailies and website <http://www.railwayrecruitment.org>. Call letters for written examination are sent to applicants post (under certificate of posting). RRB will not be responsible for postal delay or wrong delivery. RRB does not send reply to candidates who are not selected in written examination.

1.19 Free second class Railway Pass as and when admissible will be issued to the candidates belonging to SC/ST communities when they are called for written examination or interview provided they submit valid caste certificate. All other candidates are required to appear in the examinations at their own cost.

1.20 Selected candidates will have to undergo training wherever required for their category.

1.21 Ladies are also eligible. However it may be noted that most of the vacancies involves duties which are arduous in nature and called for working in shifts at odd hours and at road side stations also, away from head quarter.

1.22 Candidate should fill application form in his/her own handwriting. If it is found that somebody else has filled the same, the candidature will be cancelled.

1.23 CAUTION:

1.23.1 Any materials suppression of facts or submitting forged certificate/caste certificate by a candidate for securing eligibility and/or obtaining privileges including free travel for appearing in the examination shall be liable to not only for rejection of his/her candidature for the particular recruitment for which he/she has applied, but he/she will also be debarred from all examinations conducted by all RRBs all over the country for a period of 2 years and legal action wherover warranted.

1.23.2 Any candidate found using unfair means in the examination or doputing some one else in his/her place will be debarred from all the RRBs for life time. Such candidate will also be prosecuted by lodging FIR.

1.23.3 Candidates submitting duplicate applications for the same category will not be considered. Even if such a candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRB examinations for a period of two years.

1.23.4 CANDIDATES TRYING TO USE INFLUENCE OR UNFAIR MEANS WOULD BE DISQUALIFIED FROM SELECTION.

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2. RECRUITMENT PROCESS :-

2.1 The selection will be made strictly as per merit, on the basis of written examination. In addition, Aptitude/skill test/interview will also be conducted wherever applicable.

2.2 The Railway Recruitment Board at its discretion may hold additional written test(s)/skill test(s) and/or interview if considered necessary, for all or a limited number of candidates including absenees as may be deemed fit by Railway Recruitment Board.

2.3 The syllabus for the written examination will be generally in conformity with the educational standards and/or technical qualifications prescribed for the posts. The questions will be of objective nature on General Knowledge, General English, General Arithmetic, analytical and quantitative skills and knowledge in the subjects covered as part of minimum educational/technical qualification for the posts, subject to minor variations. The written examination shall consist of one sitting of about 90 minutes duration.

2.4 The questions for the Aptitude Test (only for Trainee ASM and Apprentice DAD) will be mainly to test perception, analytical and reasoning power of the candidates relevant to the safety categories.

2.5 The Answer Sheets (OMR) will be in duplicate using carbonless paper and evaluation is computerized. The Question Booklet and the Answer Sheets are to be returned back in the examination hall without fail by the candidates for evaluation. There shall be negative marks deducted for each wrong answer @ 1/3 of the allotted marks for each question.

2.6 The date and venue of the written examination and Aptitude/skill test/interview will be fixed by the RRB and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of center/venue will not be entertained.

2.7 Final selection will be based on the total marks obtained in the written examination and interview, wherever provided, plus clearing Aptitude/ skill test/ vision test etc. as required.

2.8 The appointment of selected candidate is subject to his passing requisite Medical Fitness Test conducted by the Railway Administration.

3. MEDICAL FITNESS TEST :-

The candidate recommended for appointment will have to pass requisite medical fitness test(s) conducted by the Railway Administration to ensure that the candidates are medically fit to carry out the duties connected with the post. Visual Acuity Standard is one of the important criteria of medical fitness of railway staff. Candidates are not eligible for any alternative appointment if they fail in the final medical examination conducted by the Railways before appointment, for any reason. The medical standards for different categories are outlined below:

A-1: Physically fit in all respects. Visual Standards - Distance Vision: 6/6, 6/6 without glasses. Near Vision: Sn: 0.6, 0.6 without glasses (must clear Fogging Test). Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

A-2: Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 without glasses. Near Vision: Sn: 0.6, 0.6 without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

A-3: Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

B-1: Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/12 with or without glasses (power not to exceed +/- 4D). Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required. Colour Vision, Binocular Vision and Night Vision must be present.

B-2: - Similar as above -

C-1: Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/18 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required.

C-2: Physically fit in all respects. Visual Standards - Distance Vision: 6/12, Nil with or without glasses. Near Vision: Sn: 0.6 combined with or without glasses when reading or close work is required.

Note: (a) The above medical standards (criteria) are indicative and not exhaustive and apply to candidates in general.

(b) For Ex-Servicemen, different standards apply.

(c) Candidates applying for the post of Trainee ASM and Apprentice DAD should enclose medical certificate from a Registered Eye Specialist as per prescribed format (Annexure - 3).

4. AGE LIMIT :-

The lower and upper age limit indicated will be reckoned as on 01/07/2004. The upper age limit is relaxable as under subject to submission of requisite certificate.

39 yrs - Annexure

a) By 5 years for SC/ST candidates.

b) By 3 years for OBC candidates.

c) By 5 years for Bonafide displaced Goldsmiths.

d) By 10 years for physically handicapped.

e) By 5 years for persons who ordinarily domiciled the Kashmir Division of the state of Jammu and Kashmir from 01/01/1980 to 31/12/1989.

f) For Ex-Servicemen up to the extent of service rendered in defense plus 3 years provided they have put in more than 6 months service after attestation and up to the age of 40 years for reservists not employed in government service.

g) Up to the extent of service rendered by Group 'C' and Group 'D' Railway Staff and casual labours/substitutes, provided that they have put in minimum of 3 years of service (continuous or broken) subject to upper age limit of 40 years for General candidates, 45 years for SC/ST candidates and 43 years for OBC candidates. For working in Quasi-administrative offices of the Railway organization such as Railway Canteens, Co-operative Societies and Institutes up to 5 years service rendered in such organizations subject to upper age limit of 35 years.

h) Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed up to 35 years for General and 40 years for SC/ST candidates.

5. EX-SERVICEMEN CANDIDATES :-

5.1 This employment notice contains vacancies reserved for ex-servicemen irrespective of their community. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

5.2 The term Ex-servicemen means a person, who has served in any rank (whether as a combatant or non-combatant) in the regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Defence Security Corps, the General Reserve Engineering Force, the Lok Sahayak Sena and the Para Military Forces; and

a) Who has retired from such service after earning his/her pension or
b) Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or
c) Who has been released otherwise than on his own request as a result of reduction in such establishment or
d) Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or inefficiency and has been given a gratuity and includes persons of the Territorial Army of the following categories:

i) Pension holders for continuous embodied service
ii) Pensions with disabilities attributable to military service and
iii) Gallantry award winners

EXPLANATION: The persons serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-Servicemen, may be permitted to apply for re-employment one year before the completion of the specific terms of engagement and avail themselves of all concessions available to Ex-Servicemen but shall not be permitted to leave the Uniform until they complete the specified terms of engagement in the Armed Forces of the Union.

Service personnel who are to be discharged from military service on or before 12/07/2004 are eligible to apply against this advertisement.

e) Ex-Servicemen who have already secured employment under Central Government in Group 'C/D' will be permitted the benefit of age relaxation as prescribed for Ex-Servicemen for securing another employment in a higher grade or cadre in Group 'C/D' under Central Government. However, such candidates will not be eligible for the benefit of Ex-Servicemen in the Central Govt. jobs.

6. SERVING EMPLOYEES :-

Candidates serving in any Government department or Public Sector Undertaking including Railway should apply through proper channel or should apply directly to RRB, Guwahati with NO OBJECTION CERTIFICATE from the employer to avoid delay. The last date of receipt of applications in this office will not be extended on account of any delay in transmitting the application b the concerned office. No advance copy of the application will be entertained. Applications received after closing date/hour will not be accepted.

7. EXAMINATION FEES :-

7.1 For SC/ST/ESM: No examination fees.

7.2 For General/OBC candidates: Examination fees have been indicated against each post.

7.3 The examination fees/Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

Continue

For Single Application, fee for only one Post should be enclosed.

7.5 The candidates should write the Employment Notice No, Name of the post applied for, Category Number of the post and Name and postal address of the candidate on the reverse side of Bank Draft/Space provided in the Indian Postal Order.

7.6 Remittance of examination fees in any other form except Bank Draft/IPO will not be accepted.

7.7 The particulars of Bank Draft/IPO should be indicated in the space provided in the prescribed application format.

7.8 An application not accompanied with Bank Draft/IPO of requisite amount towards examination fee/postal charges will be summarily rejected.

8. HOW TO APPLY:-

8.1 The form should be filled up in candidates' own handwriting.

8.2 Application(s) should be made on good quality white A-4 / foolscap size plain paper and should be in conformity with the format given in the Employment Notice. Candidates are advised to ensure that the application is legible, preferably typed in English or Hindi.

8.3 Candidates purchasing printed application form from the market should ensure that it conforms to the format prescribed in the Employment Notice.

8.4 The application should be filled up by the candidate in his/her own handwriting, with ink/ball point pen (not in pencil) dated and signed. Only international numerals (i.e. 1,2,3 etc.) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in this Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters / spaced out letters will be treated as invalid.

8.5 The Candidate's Address with Pin Code, Father's name and Nearest Railway Station should be written legibly in ENGLISH in bold capital letters, even if a Candidate fills-in the application form in Hindi.

8.6 Photographs: One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal black & white attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two identical extra copies (duly signed on the front) of the photograph should be enclosed with the application indicating candidate's name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/unclear photograph on the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.

8.7 In para-2 of the application form, candidate should indicate any two visible marks of identification like a mole or a scar etc. Normally this should be same marks entered in the official identification documents such as School Leaving Certificate etc.

8.8 The candidate should write the declaration at para-6 of the application form in English/Hindi in their own running (not in capital/spaced out letters) handwriting, failing which their applications will be rejected.

8.9 Proof of age, proof of qualifications/experience and proof of community should be enclosed with the application. Attested Xerox copies of the bonafide certificates issued by the competent authorities only should be enclosed with application form, and not the originals. The certificates if not in English/Hindi should be accompanied by attested translated English/Hindi copies.

8.10 Candidates are required to send clear attested copies of all relevant mark sheets and of the final/provisional certificates in proof of their educational/technical qualifications.

8.11 It should be understood clearly that the enclosure form part of the application. Therefore, all enclosures should be sent along with the application and if any enclosures are sent separately, the application will not be connected and will stand rejected.

8.12 Each candidate should send only one application complete in all respect for one category of post (Except wherever single application is invited for more than one category of Posts). Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRBs examination for a period of 2 years.

8.13 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.

8.14 Candidate who is to apply for more than one category should send separate application, separate IPO/DD for the prescribed value as well as a separate set of enclosures as required for each category in separate covers.

8.15 Applications which are illegible, incomplete, unsigned, signed in capital letters, not on prescribed format, without photo of candidate, not having Xerox copy of certificates, not having IPO/DD or having IPO/DD purchased before date of notification and after closing date of Employment Notice are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.

8.16 The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM", without which the application will be rejected.

9. ENCLOSURES:-

The following enclosures should be firmly stitched along with the application in the given order:

a) A valid Indian Postal Order or the Bank Draft for the amount as prescribed in Para 7 of the application should be firmly tied/annexed on the top of the application form.

b) Two copies of identical passport sized photographs duly signed on the front, firmly stitched to the application (apart from one copy pasted on the form).

c) Application form in the prescribed format.

d) Attested/Photostat copy of Matriculation or equivalent certificate regarding the proof of age.

e) Attested/Photostat copy of the Academic/Technical qualification and marks list as applicable.

f) Attested/Photostat copy of Caste certificate from competent authorities not below the rank of Tahsildar in the case of SC/ST candidates.

g) Attested/Photostat copy of community certificate in the prescribed format as per Annexure 1 issued by the competent authority in case of OBC candidates.

h) Ex-servicemen applying for the post shall submit Attested/Photostat copy of appropriate certificate issued by the services to claim educational standards.

i) No objection certificate from the employer, if already employed.

j) In case previous experience is essential, documentary proof should be enclosed indicating period of service.

k) Attested/Photostat copy of requisite certificate in case of claiming age relaxation.

NOTE:-

a) ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY. WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI, ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.

b) IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

10. INVALID APPLICATIONS:-

The applications, which suffer from any of the following deficiencies/irregularities, will be summarily rejected:

i) Incomplete/illegible applications or applications made on advertisements cuttings appearing in Newspaper.

ii) Unsigned and undated applications or writing name in capitals under signature column or on the photograph.

iii) Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.

iv) Applications without complete/proper enclosures or enclosures other than in Hindi/English or illegible enclosures.

v) Without the photograph pasted on the application and signed on the front.

vi) Applications not in conformity with the format.

vii) Without proper caste certificate in respect of SC/ST/OBC candidates.

viii) Applications of under/over aged candidates.

ix) Applications of candidates who do not fulfill the eligibility criteria.

x) Applications received after the closing date and time.

xi) Applications without the candidates' thumb impression in the prescribed place.

xii) Applications without declaration in the candidates' running hand writing in the prescribed place.

xiii) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM", without which the application will be rejected.

xiv) If the envelope contains more than one application, all the applications will be rejected.

11. RRB may hold written examination anywhere in the country. The Centers allotted by RRB will be final and binding.

12. The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Rail Passes, penalty for false information, mode of selection, conduct of written examination and interview, skill/aptitude test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard.

13. The Railway Recruitment Board is not responsible for any inadvertent error.

14. Any legal issues arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal / Courts in Guwahati only.

15. WARNING:-

Dear Candidates,

Beware of touts/cheats falsely promising to get you some favour. We would like to assure that such a thing is impossible. The recruitment will be strictly on merit alone. If you listen to promises of touts/cheats or associate with them, you are bound to lose your precious candidature. Candidates who obtain services of impersonator in RRB Examination will be debarred for life from appearing in all RRB Examinations and prosecution proceeding will be initiated against them.

CHAIRMAN
RAILWAY RECRUITMENT BOARD
GUWAHATI-781 001 Continued



Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001

Phone : 0361 - 2540815

ANNEXURE

Result of Written Examination for various Categories of Employment Notice No. 1/2004

On the basis of their performance in the Written Examination, candidates bearing Roll Number as mentioned below, are provisionally found eligible to be called for Verification of Documents and/or Viva-Voce, as indicated. It may be noted that this result is provisional, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. 1/2004.

Roll Numbers are arranged in ascending order (Last Seven Digits) and NOT in order of Merit

Date of Written Examination : 30/01/2005

1 Cat. No. : 01 of Employment Notice No. 1/2004 Name of Post : Law Assistant
 40100010 20100014 30100085 30100134 20100270 10100380 20100511 40100534 40100615 40100650 20100786 10100888 40100914 20100954
 4010125 40101213 40101222 TOTAL = 17

Date of Viva-Voce : 06/09/2005 (MONDAY)

2 Cat. No. : 27 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Electrical)
 42700011 22700038 22700078 22700164 22700176 TOTAL = 5

Date of Document Verification : 26/08/2005 (FRIDAY)

3 Cat. No. : 30, 31, 32 & 33 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Bridge, Drawing, Works, P.Way)
 13000005 13000042 23000074 13000084 23000109 43000116 13000123 43000164 23000249 43000318 43000327 43000365 43000371 43000447
 43000496 43000540 43000616 43000669 43000672 13000673 43000723 43000729 43000731 13000915 33100003 13100050 33100054 23100079
 13100088 13200056 23200133 23200178 43200195 23200213 13200221 43200273 33200279 23200298 23200299 43200395 23200421 23200454
 23300128 TOTAL = 43

Date of Document Verification : 30/08/2005 (TUESDAY)

4 Cat. No. : 37, 38 & 39 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Diesel/Elect, Diesel/Mech, Workshop)
 43700077 43700088 13700107 33800047 13900001 43900005 13900059 13900120 43900182 33900245 TOTAL = 10

Date of Document Verification : 26/08/2005 (FRIDAY)

5 Cat. No. : 44 & 45 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Signal, Telecom)
 14400022 14400027 14400175 14400247 14400291 44400406 14400416 24400504 14400508 24400514 44400541 34400682 14400699 54400704
 14400705 44400820 44400983 24500262 44500271 TOTAL = 19

Date of Document Verification : 30/08/2005 (TUESDAY)

Date of Written Examination : 20/03/2005

1 Cat. No. : 25 of Employment Notice No. 1/2004 Name of Post : Appr. Supervisor (P. Way)
 42500168 42500196 42500559 22500584 42500625 32500792 42500891 42501023 22501075 42501099 42501355 12501492 42501803 12501850
 42502339 22502439 TOTAL = 16

Date of Document Verification : 26/08/2005 (FRIDAY)

2 Cat. No. : 26 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr.-II (TM)
 42600310 22600333 42600605 TOTAL = 3

Date of Document Verification : 26/08/2005 (FRIDAY)

3 Cat. No. : 28 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr.-II (Electrical)
 32800028 12800130 32800131 22800181 12800235 32800304 42800418 42800462 22800510 42800541 42800595 42800618 12800632 22800656
 42800664 12800674 42800736 22800751 12800767 42800780 22800795 12800797 42800837 12800843 32800884 22800908 TOTAL = 26

Date of Document Verification : 26/08/2005 (FRIDAY)

4 Cat. No. : 29 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr.-II (Bridge)
 52800008 22800025 42800035 22900164 42900280 42800370 22800410 12800636 22800808 42900874 TOTAL = 10

Date of Document Verification : 26/08/2005 (FRIDAY)

5 Cat. No. : 34, 35 & 36 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr.-II (Works, Drawing, P.Way)
 43400004 13400047 43400074 13400207 43400226 43400258 13400279 13400283 13400294 33400364 13400367 43400518 13400536 13400565
 13400572 13400623 13400636 33400657 13400727 13400797 43400832 43400942 43401034 43401044 23401091 23401114 13401117 43401142
 43401251 43401253 43401300 43401305 43401311 43401356 43401386 33401391 43401401 13401548 13401644 23401647 13401674 13401738
 13401870 43401884 43401922 13401934 23401937 43401974 23401980 13402055 43402082 43402154 43402174 43402253 33402259
 23402280 13402322 43402328 43402369 43402395 23402440 23402482 23402501 43402537 23402543 43402646 13402582 13402615 43402633
 43402646 13402678 13402695 43402726 43402811 43402881 13402894 43402904 43402966 23402983 43402990 43403052 23403134 43403176
 23403224 43403306 43403306 43403404 43403431 23403432 43403478 43403533 13403626 43403640 43403646 43403689 23403923
 43403982 13404025 23404035 13404063 43404138 43404139 33404280 43404285 33500056 33500146 13500155 33500258 23500320 13500406
 13500666 43600684 43600707 33500746 23500814 43500847 33500876 43500943 43600125 TOTAL = 121

Date of Document Verification : 27/08/2005 (SATURDAY)

6 Cat. No. : 40, 41, 42 & 43 of Employment Notice No. 1/2004 Name of Post : Appr. JE-II (C&W), Appr. Mechanic (Diesel/Mech & Diesel/Elect), Appr. JE-II (Workshop)
 44000302 14000345 44000426 44000432 14000509 14000553 44000738 34000748 24000786 44000855 24000856 34000960 34000980 44001008
 34001016 14001076 44001091 14001259 44001374 44001379 24001402 24001541 44001588 14001728 44002126 44002200 44002212 34002163
 24002162 14002340 14002348 14002441 44002444 44002455 14002673 24002678 44002682 24002764 44002768 14002768 44002875 14002934 44002962
 44002999 24003020 44003087 14003260 44003433 14003493 24003509 14003775 24003796 24004021 44004186 44004487 14004538 44004614
 14004621 44004633 14004740 44004757 14004804 24005012 44005041 44005266 14005278 24005327 44005418 14005468 44005520 44005558
 44005560 14005577 24005624 44005657 44005658 14005694 14005760 14005781 44005788 24005836 24005858 44005979 44006088 24006191
 14006204 44006250 44006581 14006614 14006707 24006924 14007057 14007145 44007252 44007268 14007401 44007452 24007479 44007480
 44007576 14007626 14007650 24007688 34007717 14007812 24007892 24007909 44100120 24300259 14300285 TOTAL = 109

Date of Document Verification : 29/08/2005 (MONDAY)

7 Cat. No. : 46 & 47 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr.-II (Telecom, Signal)

24600420 54600460 44600492 44600591 44600673 14600690 44600742 44600805 44600927 34600959 34601098 54601130 24601134 44700258
 14700394 TOTAL = 15

Date of Document Verification : 30/08/2005 (TUESDAY)

Date of Written Examination : 27/03/2005

1 Cat. No. : 48 & 49 of Employment Notice No. 1/2004 Name of Post : ESM Gr.-III, TCM Gr.-III
 14800183 14800702 14800953 34800964 34801059 24801738 14802367 14802997 34803508 14803513 24803615 44804187 44804281 14804675
 44804691 44804772 44805075 44805232 44805458 24805789 14805879 44806092 34806256 24806359 44806603 14806705 44806866 44806913
 34807064 24807217 44807317 44807339 44807644 44807855 24808052 24808273 44808279 44808352 44808371 14808499 24808778
 44808847 14808995 44809098 44809198 14809402 24809598 44809729 44809886 44809890 44809895 44810098 14810147 44810207 44810295
 44810372 14810405 44810485 44810648 44810720 24811050 44811052 44811133 44811181 14811240 44811461 54811617 14811924
 14811959 44811961 14812335 44812363 44812702 14812665 34812871 44812905 14812930 44812938 34812954 14813009 44813216 14813353
 44813419 24813453 44813492 14813525 44813626 44813686 44813701 14813708 14813794 44814070 14814090 14814171 24814262
 14814298 44814356 44814485 44814540 24814718 34814823 44815027 14815174 24900517 14900939 44902349 14902390 24902978 44902994
 24903476 44903576 24903738 24903816 44903981 14904090 44904112 44904406 44904407 TOTAL = 121

Date of Document Verification : 31/08/2005 (WEDNESDAY)

Date of Written Examination : 03/04/2005

1 Cat. No. : 07 of Employment Notice No. 1/2004 Name of Post : Primary Teacher (Bengali Medium)
 10700055 10700092 10700113 40700119 30700241 20700265 30700268 30700270 10700271 40700272 40700312 10700322 20700334 40700390
 10700394 10700400 40700404 40700408 10700434 10700506 10700508 10700521 20700530 20700593 10700622 10700721 20700780
 10700781 40700854 40700861 10700898 10700904 40700960 10701017 10701020 40701041 10701052 10701115 10701147 30701161 20701198
 10701266 40701292 30701295 10701354 10701360 10701403 10701455 20701517 40701544 10701559 40701586 40701629 10701643 40701710
 TOTAL = 56

Date of Viva-Voce : 07/09/2005 and 08/09/2005 (WEDNESDAY and THURSDAY)

2 Cat. No. : 08 of Employment Notice No. 1/2004 Name of Post : Primary Teacher (Hindi Medium)
 10800116 10800362 10800513 10800535 10800667 TOTAL = 5

Date of Viva-Voce : 09/09/2005 (FRIDAY)

3 Cat. No. : 09 of Employment Notice No. 1/2004 Name of Post : Primary Teacher (Telugu Medium)
 10900040 10900049 TOTAL = 2

Date of Viva-Voce : 10/09/2005 (FRIDAY)

4 Cat. No. : 10 of Employment Notice No. 1/2004 Name of Post : Primary Teacher (English Medium)
 21000007 41000044 41000074 31000087 31000164 41000165 41000211 31000409 31000436 21000474 31000709 41000764 TOTAL = 12

Date of Viva-Voce : 09/09/2005 (FRIDAY)

5 Cat. No. : 11 of Employment Notice No. 1/2004 Name of Post : Primary Teacher (Assamese Medium)
 11100265 41100373 11100397 21100502 11100558 11100880 11100961 11101002 11101073 21101081 21101082 11101109 31101652 21101742
 11101766 11101825 11101870 31102166 11102189 11102501 TOTAL = 20

Date of Viva-Voce : 12/09/2005 (MONDAY)

Continued

Certified to be true copy

Advocate

Please tear off along this line and retain for your record

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

Name of the Candidate & Address	Calg No. & E.N. No.	Roll No.	Date of Examination
MANABENDRA SAIKIA VIL RAIDONGIA PO AIBHETI DIST NAGAON ASSAM PIN - 782002	29 of 1/2004	52900006	20 - 03 - 2005
परीक्षा केन्द्र / Examination Centre			Gauhati Commerce College Guwahati - 781021
		सहायक सचिव / Asstt. Secy.	

Please read and follow the "Instruction" Overleaf.

NOTE: CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION BOOKLET WILL BE DISQUALIFIED.

Evening Session

Guwahati

सहायक सचिव / Asstt. Secy.

FREE RAILWAY PASS

FOR SC/ST CANDIDATES ONLY: On production of this letter you are entitled to free travel by railway in second class only

from GUWAHATI Sln. to Not Applicable Sln. and back

This pass is available upto

Not Applicable

(Authority : Railway Board's letter No. E (NG) II-84 / RSC / 122 dtd. 23-11-84)

गहाना सचिव / Asstt. Secy.

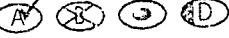
Guwahati

सहायक सचिव / Asstt. Secy.

Correct Marking -



Wrong Marking -



16. Sample method of marking for Roll No., Question Booklet Series Question Booklet No., Reservation Code and Category No. is explained below.

ROLL NO.	QUESTION BOOKLET NO.	QUESTION BOOKLET SERIES	CATEGORY NO.	RESERVATION CODE
3 0 3 5 6 7 8 1 0 0 0 0 0 0 0 0 1 1 1 1 1 1 1 1 2 2 2 2 2 2 2 2 3 3 3 3 3 3 3 3 4 4 4 4 4 4 4 4 5 5 5 5 5 5 5 5 6 6 6 6 6 6 6 6 7 7 7 7 7 7 7 7 8 8 8 8 8 8 8 8 9 9 9 9 9 9 9 9	3 0 3 5 6 0 0 0 0 0 1 1 1 1 1 2 2 2 2 2 3 3 3 3 3 4 4 4 4 4 5 5 5 5 5 6 6 6 6 6 7 7 7 7 7 8 8 8 8 8 9 9 9 9 9	A B C D E	3 0 0 1 1 2 2 3 3 4 4 5 5 6 6 7 7 8 8 9	UR SC ST OBC ESM PH

Certified to be true copy

Signature
Advocate

Continued from page 58

6	Cat. No. : 13 of Employment Notice No. 1/2004 11300078 41300100 11300134 TOTAL = 3	Name of Post : TGT (Bio Science - English Medium)
7	Date of Viva-Voce : 13/09/2005 (TUESDAY)	
8	Cat. No. : 14 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT (Pure Science - English Medium)
9	Cat. No. : 15 of Employment Notice No. 1/2004 11500001 21500039 21500099 11500136 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : TGT (Pure Science - Assamese Medium) TOTAL = 3
10	Cat. No. : 16 of Employment Notice No. 1/2004 21600004 21600010 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : TGT (Pure Science - Bengali Medium)
11	Cat. No. : 17 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT (Hindi - Bengali Medium)
12	Cat. No. : 18 of Employment Notice No. 1/2004 41800032 41800071 11800083 21800094 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : TGT (MIL - Bengali Medium) 41800112 TOTAL = 5
13	Cat. No. : 22 of Employment Notice No. 1/2004 32200079 32200140 12200737 42200742 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Electrical Signal Maintainer Gr.-II 42200852 42200853 42201019 22201168 12201228 42201232 TOTAL = 10
14	Cat. No. : 52 of Employment Notice No. 1/2004 25200004 15200006 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : TGT - Drawing (Bengali Medium)
15	Cat. No. : 53 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT - Drawing (English Medium)
16	Cat. No. : 54 of Employment Notice No. 1/2004 - NIL -	Name of Post : PTI (English Medium)
	Cat. No. : 55 of Employment Notice No. 1/2004 15500032 TOTAL = 1 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : PTI (Bengali Medium)

Date of Written Examination : 10/04/2005

1	Cat. No. : 03 of Employment Notice No. 1/2004 10300124 TOTAL = 1	Name of Post : Extension Educator
2	Date of Document Verification : 26/08/2005 (FRIDAY)	
3	Cat. No. : 05 of Employment Notice No. 1/2004 10500029 10500076 TOTAL = 2	Name of Post : Radiographer Gr.-III
4	Date of Document Verification : 26/08/2005 (FRIDAY)	
5	Cat. No. : 12 of Employment Notice No. 1/2004 41200018 11200054 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY)	Name of Post : PGT (Education)
6	Cat. No. : 23 of Employment Notice No. 1/2004 12300044 22300106 12300143 42300242 12300243 32300244 42300309 TOTAL = 7 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Chemical & Metallurgical Assistant Gr.-I
7	Cat. No. : 24 of Employment Notice No. 1/2004 42400152 22400160 42400247 TOTAL = 3 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Appr. Draftsman (Mechanical)

Call letters are being dispatched by Registered Post to all the above candidates individually for appearing in the Document Verification / Viva-Voce, to be held at Office of the Railway Recruitment Board, Station Road, Guwahati – 781 001, Assam, indicating the date, place and reporting time. However, if any candidate does not receive Call Letter, he/she may report in person to RRB, Guwahati as per the date(s) indicated, along with counterfoil of the call letter of Written Examination and all testimonials. RRB, Guwahati will not be responsible for any Postal delay or wrong delivery.

While every care has been taken in preparing the above results, the Railway Recruitment Board, Guwahati, will not be responsible for any typographical error and reserves the right to rectify the errors and omissions, if any.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.



RAILWAY RECRUITMENT BOARD - GUWAHATI
STATION ROAD; GUWAHATI-781 001

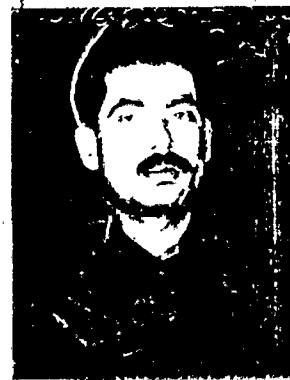
ANNEXURE-6

CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 08/08/2005

To,
MANABENDRA SAIKIA
VIL RAIDONGIA
PO AIBHETI
DIST NAGAON
ASSAM Pin - 782002.



Roll No.: **52900006**

Sub.: Document Verification for the post of APPR. JUNIOR ENGINEER GR.II
under Category No. 29 of Employment Notice No. 1/2004.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 26/08/2005 at 09:30 hours for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.
7. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. (For SC/ST candidates only)

On production of this letter you are entitled to travel free by the Railway in Second Class from GUWAHATI Station to NOT APPLICABLE Station and back. This pass will be valid up to NOT APPLICABLE.
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

ASSISTANT SECRETARY
For CHAIRMAN, RRB - GUWAHATI

Certified to be true copy

Advocate

18 7
ANNEXURE -7

To

The Director, Sainik Welfare, Assam.

Date 31 August, 05.

Sub :- Recruitment in Railway, Through Railway Recruitment Board, Guwahati, Guwahati-1.

Tele: 0361-2540815.

Sir,

I have the honour to state that I have appeared in Recruitment Written Examination held on 20-3-05 under the RRB as quoted above, Roll No. 52900006 Cat No. 29 of 1/2004 Post Apprentice Junior Engineer Gr.II (Bridge) in the vacancy of Ex-Serviceman Reserved Quota. Thereafter I was called for Documents verification on 26 Aug' 05 by Call letter after the result of qualifying the written examination. I have understood that I could obtain atleast minimum margin of marks required to be eligible. I have been intimated by the RRB-Guwahati that I have not been able to be qualified as I do not fulfill the criteria under general cast/community as un-reserved class.

As I have applied in Ex-Serviceman Reserved Quota only so I may please be considered in my respective reserved-ESM quota.

As I have applied in Ex-Serviceman Reserved Quota only so I may please be considered in my respective reserved-ESM quota.

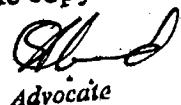
Address :

Manabendra Saikia
C/o Balen Ch. Saikia
Vill. Raidongia
P.O. Aibheti
Dist. Nagaon, Assam.
Pin782002.

Yours faithfully,

Sd/- Illegible
(Manabendra Saikia
Ex-Sergeant
ASM-07/002906.

Certified to be true copy


Advocate

ANNEXURE - 8

TELE/FAX : 254229
TELEGRAMME RAJYABOARD.

GOVERNMENT OF ASSAM
DIRECTORATE OF SAINIKA WELFARE
SAINIK BHAWAN, HOUSE NO. 74
LACHIT NAGAR, GUWAHATI

NO. DSW.110\$22\$23

31 August, 2005.

From :- Col. D.K. Chakraborty (Retd.)
Director.

To

The Chairman
Railway Recruitment Board
Station Road, Guwahati.-1-

Sub :- RECRUITMENT IN RAILWAYS THROUGH RAILWAY
RECRUITMENT BOARD, GUWAHATI, GUWAHATI.

Sir,

Refer your advertisement for the post of Junior
Engineer in Railway Employment Notice No. 1/2004.

2) An application has been received from an Ex-Serviceman
stating that he has not been considered for the post of Junior
Engineer, because he does not fulfill the criteria of general
category. He has requested as the individual has applied for
the post under Ex-Serviceman Quota. So, he may be considered
as such.

3) A copy of the application of the Ex-Serviceman is
enclosed herewith for your information.

Yours faithfully,
Sd/- Illegible

Director, Sainik Welfare
Assam, Guwahati.

Memo No. DSW.110/22/23-A dated Guwahati the 31 Aug. 2005.
Copy to :

1. The Joint Secretary to the Govt. of Assam,
General Administration(A) Department,
Dispur, Guwahati-6.
2. Shri Manabendra Saikia
Vill. Rangkini, P.O. Aibheta
Dist. Nagaon (Assam), Pin 782002.

Sd/- Illegible

Certified to be true copy


Advocate

To

The Chairman, Railway Recruitment Board, Guwahati.
Guwahati-781001

Date 06 Oct.05.

Sub :- Recruitment , Date. 29 of 8 1/2004
Post. Appr. Jr. Engineer Gr.II (Bridge).

Ref.:- Roll No. 52900006

Name : Manabendra Saikia
Reservation Code Ex.Serviceman.

Sir,

I have the honour to state that I was ~~xx~~ called for document verification on 26-8-05 after declaration of result of Written Examination (held on 20-3-05) and later on by the call letter.

During the document verification I was verbally intimated that my candidature cannot be forwarded for empanelment as I could not fulfil the criteria as like un-reserved-general cast/community which I belongs to, although I am an Ex-Serviceman. The final list is also not published yet.

I will not be able to avail any more chance for a job as I have attained age of 40 years plus (Date of Birth 01-3-65).

So, I implore that my candidature may please be re-considered sympathetically, which will be a great succer to me, my family and dependents.

In case kind concern authority fin it not leasible to place me in Ex-Serviceman quota/vacancy for which I have applied, I request your honour to furnish with a satisfying answer authentically.

Thanking you.

Copy to:

Director of Sainik Welfare,
Govt. of Assam, Sainik Bhawan,
Lachit Nagar, House No.74, Ghy-7.

Yours faithfully,
Sd/-
Manabendra Saikia
Vill. Raidongia, P.O. Aibheti
Dist. Nagaon, Assam.
pin 782002.
Phone 9864066576

Certified to be true copy



Advocate

- 33 -

Annexure

- 33 -

ANNEXURE - 9A

धीमा नहीं NOT INSURED

लगाये गये डाक टिकटों का मूल्य

Amount of Stamps affixed Rs. 25/-

एक रजिस्टरेड

Received a Registered

पानेवाले गो नाम

Addressed to R. D. Board

10657

सार्विक भौतिक

Date stamp

Signature of Receiving Officer

Signature of Receiving Officer

51

9-A

Regd. Post

To

The Chairman
Railway Recruitment Board - Gauhati
Station Road

10657

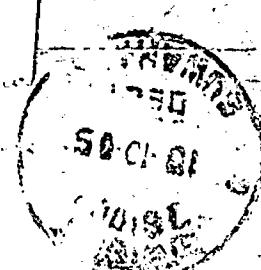
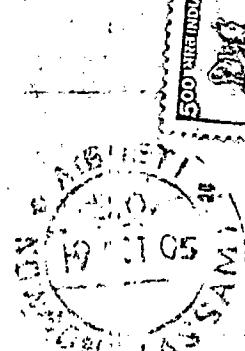
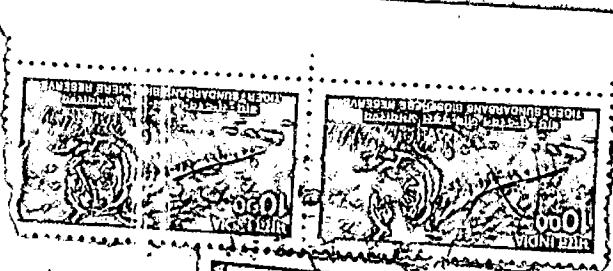
51/2/05

Gauhati - 781001

To

Manabendra Sankia
Vill - Radongia
PO - Aibheti
Dist - Nagaon
Assam

Pin - 782802



Rebelled

14-10-05

Advoc. v

To be in on 14-10-05

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

IN THE MATTER OF O.A.289/2005

Shri Manabendra Saikia Applicant

Versus
Union of India & others. Respondents

AND

IN THE MATTER OF

Written statement of behalf of Respondents.

The answering respondents respectfully SHEWETH :

1. That the answering respondent has gone through the copy of the application filed and has understood the contents thereof. Save and except the statements which have been specifically admitted herein below or those which have been borne on records all other averments /allegations as made in the application are hereby emphatically denied and the applicant is put to the strictest proof thereof.
2. That for the sake of brevity meticulous denial of each and every allegation/statement made in the application has been avoided. However, the answering respondent has confined replies to those points/averments of the applicant which are found relevant for a proper decision on the matter.
3. That the application suffers from want of a valid cause of action, as will be clear from submissions made below.
4. That the application suffers from wrong representation and lack of understanding of the basic rules about recruitment of staff, which have been meticulously followed at every stage in respect of the applicant's case

5. FACTS OF THE CASE

The minimum qualifying marks in the written examinations conducted by Railway Recruitments Boards for various categories of post are as follows:-

1. Unreserved - 40 percent
2. Scheduled Caste and OBC - 30 percent
3. Scheduled Tribes - 25 percent.

The authority in this regard is contained in Railway Board's Letter No.99/E (RRB)/26/3 dated 29.10.03

A copy of Railway Board's letter dated 29/10/2003 is annexed and marked as ANNEXURE-A.

Guwahati Bench
Chairman
Sub-Committee
Dibon Saikia
Challman

✓ Shri Manabendra Saikia, the applicant, who appeared as Ex-Serviceman for the post of Apprentice Junior Engineer Gr. II Bridge obtained 25.33 percent of marks in the Written Examination. As his surname is '**SAIKIA**', it was surmised that he belonged to the Scheduled Tribe community as some persons with that surname claimed to belong to that category. The applicant was accordingly called for verification of documents on 26.08.05.

Selection of candidates for verification of documents is provisional. This is clearly indicated in the notice for publication of result for the written examination. The result was declared on 03/08/05 specifically directing that "**It may be noted that this result is provisional, subject to fulfilling all the eligibility conditions laid down in the Employment Notice No.1/2004.**" Copy of the result annexed as Annexure "B".

.At the time of verification it was seen that applicant was not a scheduled tribe candidate but belonged to unreserved community for whom; the minimum qualifying mark in the Written Examination is 40 percent. In view of this, the applicant could not be accommodated although he applied as ex-serviceman. The position would have been otherwise if he were an ex-serviceman of the Scheduled Tribe community, for whom the minimum qualifying mark in the written examination is on 25 percent.

PARAWISE COMMENTS

6.1 That as regards paragraphs 4.1 to 4.6 the respondent has no remarks to offer except to state that the statements made therein are part of the records and the applicant is put to a strict proof of the same.

6.2 That as regards para 4.7 the respondent submits that the applicant was not able to appreciate what the Chairman, Railway Recruitment Board, Guwahati explained at the time verification of documents. The Chairman took pains to explain that the applicant was called for verification of documents on the premise that he belonged to the Scheduled Tribe community as some persons with the Surname **SAIKIA** belonged to that community, for whom the minimum qualifying mark in the Written examination was lower at 25 percent. As the marks obtained by the applicant in the written examination was lower than the minimum qualifying mark required for the General candidates, he could not be accommodated although he applied as an ex-serviceman. The averment; that the applicant's case was not considered of flimsy grounds is therefore not acceptable.

6.3 That as regards para 4.8 and 4.9 the respondent submits that the question of empanelment of the applicant did not arise in view of what has been explained at paragraph 6.2 above. In this connection a copy of letter No.RRB/G/O.A. 289/05/MS dated 20/12/2005 sent to the Director, Sainik Welfare, Govt. of Assam is annexed herewith and marked as **Annexure C.**

3
5
6.4 That as regards to the para 4.10 respondents deny allegation that the applicant's registered letter was not accepted by the Railway Recruitment Board's. The records of the Board's office shows that no such letter was produced for acceptance by the postal authorities,

6.5 That as regards para 4.11 and 4.12 that respondent states that the position of the applicant's status has been adequately explained in the forgoing paragraphs of this written statement.

In the circumstances explained in the foregoing paras the respondent begs to state that the application, based as it is on a misunderstanding of the merit of the case, may be dismissed with the costs.

And for this act of kindness the respondent as in duty bound shall ever pray.

VERIFICATION

I, Shri Jibon Jyoti Borah, son of Late Bidhan Chandra Borah, aged about 48 years and at present working as Chairman, Railway Recruitment Board, Guwahati do hereby verify and solemnly affirm that the statements made in the paragraphs 1 to 6 are true to the best of my knowledge and information derived from records which I believe to be true and the rest are my humble submissions before the Hon'ble Tribunal

And I signed this verification on this the 9th Day of January 2006.

Jibon Jyoti Borah
Signature

Designation *Chairman*
Railway Recruit.
Guwahati
Guwahati

FROM : R R B KOLKATA-37

PHONE NO. : 23431700

ANNEXURE - A.

Oct. 17 2005 01:30PM PD



No.99/E(RRB)/2003

RRCB No. 14/2003

New Delhi, dated 29.10.2003

The Chairman,
All Railway Recruitments Board

Sub: Fixing of minimum qualifying marks for recruitment of various categories.

Ref: Board's letter of even number dated 5.6.2001 (RRCB NO.3/2001)

1. While partly accepting Railways Safety Review Committee Recommendation by raising the minimum pass marks in all RRB examinations to 35% for general and 25% for reserved categories candidates, in respect of the recommended 50% and 45% respectively, Board had also observed that in case of there being no major problem in getting adequate candidates, the position can be reviewed after a year of implementation of the revised minimum marks, and the same could be enhanced.

2. Board have now reviewed the provision of minimum pass marks in the written examinations conducted by RRBs and have decided that in partial modification of instructions contained in their letter quoted above, the minimum pass marks should be enhanced by 5%, except for the category of ST. The minimum pass marks percentage will now be applicable as under:

UR	40%
SC & OBC	30%
ST	25%

3. The revised minimum pass percentage of marks shall be applicable prospectively w.e.f. the Employment Notices issued from 1.1.2003 onwards. All existing selections where Employment Notices have already been issued would be finalized as per the revised percentage of qualifying marks.

4. Kindly acknowledge receipt of the letter.

Original
(V. K. Modgil)
Dy. Director, RRB (RRB)
Railway Board.

Albzd
29/10/05
All India Railway Recruitment Board

Albzd
29/10/05
All India Railway Recruitment Board



Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001

Phone: 0361-2540815

Annexure - B

Result of Written Examination for various Categories of Employment Notice No. 1/2004

On the basis of their performance in the Written Examination, candidates bearing Roll Number as mentioned below, are provisionally found eligible to be called for Verification of Documents and/or Viva-Voce, as indicated. It may be noted that this result is provisional, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. 1/2004.

Roll Numbers are arranged in ascending order (Last Seven Digits) and NOT in order of Merit

Date of Written Examination : 30/01/2005

1 Cat. No. : 01 of Employment Notice No. 1/2004 Name of Post : Law Assistant
40100010 20100014 30100035 30100134 20100270 10100380 20100511 40100534 40100615 40100650 20100786 10100588 40100914 20100954
40101125 40101213 40101222 TOTAL = 17

Date of Viva-Voce : 06/09/2005 (MONDAY)

2 Cat. No. : 27 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Electrical)
42700011 22700038 22700078 22700154 22700176 TOTAL = 5

Date of Document Verification : 25/08/2005 (FRIDAY)

3 Cat. No. : 30, 31, 32 & 33 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Bridge, Drawing, Works, P.Way)
13000035 13000042 23000074 13000084 23000109 43000116 13000123 43000164 23000249 43000318 43000327 43000355 43000371 43000447
43000456 43000540 43000615 43000659 43000672 13000673 43000723 43000729 43000731 13000915 33100003 13100050 33100054 23100079
13100058 13200056 23200133 23200178 43200195 23200213 13200221 43200273 33200279 23200298 23200299 43200395 23200421 23200454
23300128 TOTAL = 43

Date of Document Verification : 30/08/2005 (TUESDAY)

4 Cat. No. : 37, 38 & 39 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Diesel/Elect, Diesel/Mech, Workshop)
43700077 43700088 13700157 33800047 13900001 43900005 13900059 13900120 43900182 33900245 TOTAL = 10

Date of Document Verification : 26/08/2005 (FRIDAY)

5 Cat. No. : 44 & 45 of Employment Notice No. 1/2004 Name of Post : Appr. Section Engineer (Signal, Telecom)
14400022 14400027 14400175 14400247 14400291 44400406 14400416 24400504 14400508 24400514 44400541 34400682 14400699 54400704
14400275 44400280 44400953 24500262 44500271 TOTAL = 19

Date of Document Verification : 30/08/2005 (TUESDAY)

Date of Written Examination : 20/03/2005

1 Cat. No. : 25 of Employment Notice No. 1/2004 Name of Post : Appr. Supervisor (P. Way)
42500158 42500196 42500555 22500584 42500625 32500792 42500891 42501023 22501075 42501099 42501355 12501452 42501803 12501850
42502339 22502439 TOTAL = 16

Date of Document Verification : 26/08/2005 (FRIDAY)

2 Cat. No. : 26 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr-II (TM)
42600310 22600333 42600605 TOTAL = 3

Date of Document Verification : 26/08/2005 (FRIDAY)

3 Cat. No. : 28 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr-II (Electrical)
32800028 12800130 32800131 22800181 12800235 32800304 42800418 42800462 22800510 42800541 42800595 42800618 12800632 22800656
42800654 12800674 42800736 22800751 12800767 42800780 22800795 12800797 42800837 12800843

Date of Document Verification : 26/08/2005 (FRIDAY)

4 Cat. No. : 29 of Employment Notice No. 1/2004 Name of Post : Appr. Junior Engineer Gr-II (Bridge)
52900006 22900025 42900035 22900154 42900280 42900370 22900410 12900636 22900806 42900874 TOTAL = 10

Date of Document Verification : 26/08/2005 (FRIDAY)

Attested
27/1/05
Guwahati
Railway Recruitment Board
[Page No. 1]

3/11/05

5 Cat. No. : 34, 35 & 36 of Employment Notice No. 1/2004

4340004 13400047 43400074 13400207 43400233
13400572 13400623 13400536 33400657 13400727
43401251 43401253 43401300 43401305 43401311
13401670 43401684 43401828 43401922 13401934
23402220 13402232 43402238 43402369 43402395
43402546 13402578 13402595 43402726 43402811
23402724 43402745 43403306 43403404 43403431
43403562 13404025 23404035 13404063 43404138
13500666 43500634 43500707 33500746 23500814

Name of Post : Appx. Junior Engineer Gr.-II (Works, Drawing, P.Way)

43400258 13400279 13400283 34000294 33400364 13400367 43400518 13400536 13400565
13400757 43400832 43400942 43401034 3401044 23401091 13401114 13401117 13401142
43401356 43401355 33401391 43401401 13401548 13401644 23401647 13401674 13401738
23401937 43401974 2340198C 13402055 3402082 43402154 43402174 43402253 33402259
23402440 23402482 23402501 43402537 23402543 43402546 13402582 13402615 13402633
23402621 13402854 43402904 43402966 23402983 43402990 43403052 23403134 43403175
23403432 43403476 43403533 13403626 43403640 43403648 43403659 23403835 23403923
43404139 33404285 43404285 33500556 33500146 13500155 33500258 23500320 13500406

Date of Document Verification : 27/08/2005 (SATURDAY)

6 Cat. No. : 40, 41, 42 & 43 of Employment Notice No. 1/2004

44000302 14000345 44000426 44000432 14000509
3400101E 14001076 44001091 14001259 44001374
24002152 14002340 14002348 14002441 44002444
44002995 24003220 44003287 14003260 44003433
14004221 44004533 14004740 44004757 14004804
44005560 14005577 24005524 44005657 44005658
14006204 44006250 44006581 14006614 14006787
44007576 14007625 14007650 24007688 34007717

Name of Post : Appx. JE-II (C&W), Appr. Mechanic (Diesel/Mech & Diesel/Elect), App. JE-II (Workshop)

44000553 44000733 34000748 24000786 44000855 24000856 34000960 34000990 44001008
44001373 24001402 24001541 44001588 14001728 44001916 44002000 44002122 34002153
44002455 14002573 24002678 44002682 24002764 44002768 14002875 14002934 44002962
14003453 24003509 14003775 24003796 24004021 44004186 44004487 14004538 44004614
24005012 44005041 44005266 14005278 24005327 44005418 14005468 44005520 44005558
14005554 14005760 14005781 44005788 24005836 24005858 44005979 44006088 24006191
24005924 14007057 14007145 44007252 44007268 14007401 44007452 24007475 44007480

Date of Document Verification : 29/08/2005 (MONDAY)

7 Cat. No. : 45 & 47 of Employment Notice No. 1/2004

24500420 54600460 44600492 44600591 44600573 14500590 44600742 44600805 44600927 34600959 34601098 54601130 24601134 44700258

Name of Post : Appx. Junior Engineer Gr.-II (Telecom, Signal)

14700354 TOTAL = 15

Date of Document Verification : 30/08/2005 (TUESDAY)

Date of Written Examination : 27/03/2005

1 Cat. No. : 48 & 49 of Employment Notice No. 1/2004

14500733 14800702 14800753 34800964 34801059 24801738 14802367 14802997 34803508 14803513 24803615 44804187 44804281 14804675
44804772 44805075 44805232 44805458 24805726 44805879 44806092 34806256 24806359 44806603 14806705 44806866 44806913
34807054 24807217 44807317 44807339 44807544 14807655 24808052 24808273 44808279 44808352 44808371 24808443 14808499 24808778
44808647 14809055 24809098 44809198 14809402 24809556 44809726 44809886 44809890 44809965 44810096 14810147 44810207 44810295
44810372 14810337 14810425 44810485 44810543 44810720 24811352 44811052 44811133 44811181 14811240 14811461 54811817 14811924
14811559 44811561 14812235 44812353 44812702 14812853 34812971 44812905 14812930 44812938 34812954 14813009 14813216 14813353
44813419 24813434 24813453 44813492 14813525 44813628 44813685 44813701 14813708 14813794 44814070 14814090 14814171 24814262
14814298 44814356 14814435 44814540 24814718 34814823 44815027 14815174 24900517 14900939 44902349 14902390 24902978 44902994

Name of Post : ESM Gr.-III, TCM Gr.-III

14801357 14801367 14801738 14802367 14802997 34803508 14803513 24803615 44804187 44804281 14804675
44805052 24808273 44808279 44808352 44808371 24808443 14808499 24808778
14805554 14805760 14805781 44805788 24805836 24805858 44805979 44806088 24806191
24805924 14807057 14807145 44807252 44807268 14807401 44807452 24807475 44807480

Date of Document Verification : 31/08/2005 (WEDNESDAY)

Date of Written Examination : 03/04/2005

1 Cat. No. : 07 of Employment Notice No. 1/2004

10700055 10700052 10700113 40700119 30700241 20700255 30700258 30700270 10700271 40700272 40700312 10700322 20700334 40700390
10700354 10700402 40700404 40700408 10700454 10700506 10700508 10700521 20700530 20700593 10700595 10700622 10700721 20700780
10700781 40700854 40700861 10700898 10700904 40700950 10701017 10701020 40701041 10701052 10701115 10701147 30701161 20701198
10701256 40701252 30701255 10701354 10701360 10701403 10701455 20701517 40701544 10701559 40701586 40701629 10701643 40701710

Name of Post : Primary Teacher (Bengali Medium)

10700322 20700334 40700390
10700595 10700622 10700721 20700780
10701115 10701147 30701161 20701198
10701559 40701586 40701629 10701643 40701710

Date of Viva-Voce : 07/09/2005 and 08/09/2005 (WEDNESDAY and THURSDAY)

Cat. No. : 08 of Employment Notice No. 1/2004

10800116 10800362 10800513 10800535 10800657 TOTAL = 5

Name of Post : Primary Teacher (Hindi Medium)

Date of Viva-Voce : 09/09/2005 (FRIDAY)

Cat. No. : 09 of Employment Notice No. 1/2004 10900040 10900049 TOTAL = 2

Name of Post : Primary Teacher (Telugu Medium)

Date of Viva-Voce : 09/09/2005 (FRIDAY)

Cat. No. : 10 of Employment Notice No. 1/2004 21000007 41000044 41000074 31000057

Name of Post : Primary Teacher (English Medium)

Date of Viva-Voce : 09/09/2005 (FRIDAY)

31000164 41000165 41002211 31000409 31000436 21000474 31000709 41000754 TOTAL = 12

	Cat. No. : 11 of Employment Notice No. 1/2004 11100265 41100373 11100397 21100502 11101766 11101825 11101970 31102166 Date of Viva-Voce : 12/09/2005 (MONDAY) ~	Name of Post : Primary Teacher (Assamese Medium) 11100555 11100280 11100961 11101002 11101073 21101081 21101082 11101109 31101552 21101742 11102189 11102501 TOTAL = 20
6	Cat. No. : 13 of Employment Notice No. 1/2004 11300078 41300100 11300134 TOTAL = 3 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : TGT (Bio Science - English Medium)
7	Cat. No. : 14 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT (Pure Science - English Medium)
8	Cat. No. : 15 of Employment Notice No. 1/2004 11500001 21500039 21500099 11500136 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : TGT (Pure Science - Assamese Medium) TOTAL = 4
9	Cat. No. : 16 of Employment Notice No. 1/2004 21600004 21600010 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : TGT (Pure Science - Bengali Medium)
10	Cat. No. : 17 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT (Hindi - Bengali Medium)
11	Cat. No. : 18 of Employment Notice No. 1/2004 41800032 41800071 11800023 21800094 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : TGT (HIL - Bengali Medium) 41800112 TOTAL = 5
12	Cat. No. : 22 of Employment Notice No. 1/2004 32200079 32200140 12200737 42200742 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Electrical Signal Maintainer Gr.II 42200852 42200853 42201019 22201168 12201111 42201232 TOTAL = 10
13	Cat. No. : 52 of Employment Notice No. 1/2004 25200004 15200006 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : TGT - Drawing (Bengali Medium)
14	Cat. No. : 53 of Employment Notice No. 1/2004 - NIL -	Name of Post : TGT - Drawing (English Medium)
15	Cat. No. : 54 of Employment Notice No. 1/2004 - NIL -	Name of Post : PTI (English Medium)
16	Cat. No. : 55 of Employment Notice No. 1/2004 15500032 TOTAL = 1 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : PTI (Bengali Medium)
<u>Date of Written Examination : 10/04/2005</u>		
1	Cat. No. : 03 of Employment Notice No. 1/2004 10300124 TOTAL = 1 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Extension Educator
2	Cat. No. : 05 of Employment Notice No. 1/2004 10500029 10500076 TOTAL = 2 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Radiographer Gr.III
3	Cat. No. : 12 of Employment Notice No. 1/2004 41200018 11200054 TOTAL = 2 Date of Viva-Voce : 13/09/2005 (TUESDAY) ~	Name of Post : PGT (Education)
4	Cat. No. : 23 of Employment Notice No. 1/2004 12300044 22300106 12300143 42300242 12300243 32300244 42300309 TOTAL = 7 Date of Document Verification : 26/08/2005 (FRIDAY)	Name of Post : Chemical & Metallurgical Assistant Gr.I
5	Cat. No. : 24 of Employment Notice No. 1/2004 42400152 22400160 42400247 TOTAL = 3 Date of Document Verification : 26/08/2005 (FRIDAY) ~	Name of Post : Appr. Draftsman (Mechanical)

Call letters are being dispatched by Registered Post to all the above candidates individually for appearing in the Document Verification / Viva-Voce, to be held at Office of the Railway Recruitment Board, Station Road, Guwahati - 781 001, Assam, indicating the date, place and reporting time. However, if any candidate does not receive Call Letter, he/she may report in person to RRB, Guwahati as per the date(s) indicated, along with counterfoil of the call letter of Written Examination and all testimonials. RRB, Guwahati will not be responsible for any Post delay or wrong delivery.

While every care has been taken in preparing the above results, the Railway Recruitment Board, Guwahati, will not be responsible for any typographical error and reserves the right to rectify the errors and omissions, if any.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.

Date: 03/08/2005.


(J. J. Barah)
Chairman, RRB, Guwahati.

arrrd
(Barah)
31/10/05

OA-100-289/05
SRI PI. SAIKIA
26-08-2005

ANNEXURE B

RAILWAY RECRUITMENT BOARD::GUWAHATI
STATION ROAD, GUWAHATI-781001

L.NO.RRB/G/OA/289/05/NS

Date-20/12/05

To
The Government of Assam
Directorate of Sainika Welfare
Sainik Bhawan, House No.74
Lachit Nagar, Guwahati.

Sub:- Recruitment in Railways through Railway Recruitment Board, Guwahati.

Ref:- Your Letter No.DSW.110\$22\$23 dated 31/08/2005.

Sir,

In acknowledging your letter under reference that on the basis of the performance of the Written Examination, Shri Manabendra Saikia was called to attend the office of Chairman/RRB/GHY on 26/08/05 for verification of his original documents. He was called for verification of documents on 26.08.2005 as Ex-Servicemen (ESM) category presuming as a reserved community Scheduled Tribes (ST) candidate, being his surname is 'SAIKIA'. It is mentioned that minimum qualifying marks in the written examination is different to the different communities as per Railway Boards guideline.

Total marks secured by the Shri Saikia in the written examination is 25.33 out of 100, as such he was found provisionally eligible to be called for verification of documents as Ex-Serviceman Scheduled Tribes (ST) candidates.

During verification of the original document, it has been found that he belongs to, Ex-Serviceman and Unreserved (UR) community. But Shri Saikia could not even got minimum qualifying marks as Ex-serviceman/UR i.e. 35 out of 100, Shri Saikia could not be accommodated in the list of empanelment candidates against the post of Junior Engineer-II/Bridge, Category No. 29 of Employment Notice No. 1/2004 earmarked for ESM/UR.

Ex
✓ Delay in replying your letter is sincerely regretted.

Thanking you.

Yours Faithfully,

97/106
(R.K. Sonowal)
Asst. Secretary
For Chairman, RRB/Guwahati.

Copy to:-

1. APO/Legal Cell, N.F. Railway Maligaon, for information please.

12/105
(R.K. Sonowal)
Asst. Secretary
For Chairman, RRB/Guwahati.

Guwahati
Railway Recruitment Board
Guwahati-781001

on...3.1.2006
51

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI
BENCH AT GUWAHATI

O.A. 289/2005

Shri Manabendra Saikia — Applicant

--vrs--

N. F. Railway and ors. ---- Respondents

File of the applicant
Shisongh
Salabendu Singh
Advocate

IN THE MATTER OF

A Rejoinder filed by applicant in OA 289/05
against the written statement filed by the
Respondents.

I, Shri Manabendra Saikia, S/o Shri Bolen Saikia the applicant of OA No. 289/05 pending before this Hon'ble Tribunal which is pending for disposal and in the meantime Respondents had filed written statements, now I am again preferring this Rejoinder in my application in OA No. 289/05 as follows:

- 1) That, the applicant is an Ex-serviceman retired from Indian Air Force and in this regard documents had already been annexed alongwith the application.
- 2) That, the Respondent No. 3, Chairman Railway Recruitment Board, Guwahati had published an advertisement vide Employment Notice No. 01 of 2004 for filling up various posts including the post of Appr. Junior Engineer Gr. II (Bridge) for total 15 vacancies out of which one is kept reserved for Ex-servicemen. And accordingly the applicant had applied for the said post as an Ex-serviceman and got admit card for appearing in the written examination.
- 3) That, the applicant had clearly applied for the said post as an Ex-serviceman, the definition of Ex-serviceman has clearly explained in employment Notice No. 01 of 2004 as follows:

5. EX-SERVICEMAN

5.1. This employment Notice contains vacancies reserved for ex-serviceman irrespective of their community.

It clearly understood that the vacancies for Ex-serviceman reserved without any further reservation of community, it means there can not be any caste like SC, ST, OBC etc. for ex-serviceman. Employment Notice NO. 01 of 2004 has already been annexed as Annexure NO. 3 to the OA No. 289/05.

4) That, the applicant had appeared for written examination for aforesaid post as an ex-serviceman and accordingly result was published wherein the applicant is found eligible.

And it is stated herein that in aforesaid result it is clearly mentioned that "RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate." the result sheet of the written examination has already been annexed as Annexure NO. 5 to the OA NO. 289/05.

5) That, in written statement the answering respondents has stated that the applicant is not a Schedule Tribe candidate but belongs to unreserved community, as such applicant has not obtained qualifying marks. And the position would have been otherwise if he were an ex-serviceman of the Schedule Tribe community, for whom minimum qualifying marks is on written examination is 25%.

But the applicant has strongly denied the statement of the respondent as the applicant has applied for the reserved post as an ex-serviceman, not as an ex-serviceman of Schedule Tribe or any other community. Moreover in advertisement it is clearly mentioned that vacancies reserved for ex-serviceman irrespective of their any community. Thereby statements of the respondents are very much vague and unjustified.

6) That, in written statement the answering respondent has stated that the result has been declared showing passed the applicant due to his sur name "Saikia" belonged to Schedule Tribe Community.

But in present case it is stated that the entire process of selection/evolution is fully computerized and it based only in the merit of the candidate, as such the respondents mere cannot presume that the applicant is Schedule Tribe, as such the grounds shown by the respondents are not tenable in the eye of law.

7) That it is stated herein that once the result is declared by the respondents showing the applicant as passed, now the same authority cannot deviate the same which is barred by Estoppel.

8) That considering the above fact, statement made in written statement by the answering respondents are totally false, vague, without any material evidence, as such same cannot corroborated in the eye of law.

9) That this Rejoinder has been made for ends of justice.

It is, therefore, prayed that Your Lordship would be graciously pleased to except this Rejoinder and considering the merit of Original Application as well as Rejoinder, the prayer of the applicant may be allowed with cost.

For this act of kindness your applicant shall pray forever.

..... Verification.

VERIFICATION

I, Shri Manabendra Saikia, S/o Shri Bolen Ch. Saikia, aged about 41 years, resident of village Raidongia, P.O:- Aibheti, P.S:- Jajori, Dist: Nagaon, Assam do hereby state and verify as follows:

- 1) That I am the applicant and fully aware about the facts and circumstances of this case as such I am fully competent to sign this verification.
- 2) That the statement made in paras 7, 8 & 9 are true to my knowledge. And those made in paras 1, 2, 3, 4, 5 & 6 are true to my information as derived from records and rest are humble submission.

I sign this verification on this 31st Day of January, 2006 at Guwahati.

Manabendra Saikia